

ORISSA HIGH COURT

FILING REPORT AS ON :12/02/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
1	BLAPL/0001336/2020	BERAGA @ BIRA NAIK VS STATE OF ODISHA	ABHAYA KUMAR PARIDA VS	/74 /2019 () //
2	BLAPL/0001337/2020	SUJAN KUMAR SAHOO VS STATE OF ODISHA	R.N.BISWAL VS	/ /0 () //
3	BLAPL/0001338/2020	SUNARAM TUDU VS STATE OF ODISHA	ROHIT MAHATO VS	THAKURMUNDA /26 /2018 () //
4	BLAPL/0001339/2020	PRAFULLA NAYAK VS STATE OF ODISHA	AMITAV TRIPATHY VS	SARANAKUL /4 /2019 () //
5	BLAPL/0001340/2020	SOHAEL @ M.D.SOHAIL VS STATE OF ODISHA	DIPTIREKHA NANDA VS	JHARSUGUDA GRPS /3 /2020 () //
6	BLAPL/0001341/2020	GURUWANT SINGH VS STATE OF ODISHA	DIPTIREKHA NANDA VS	JHARSUGUDA GRPS /03 /2020 () //
7	BLAPL/0001342/2020	SUNIL MEHER VS STATE OF ODISHA	DIPTIREKHA NANDA VS	JHARSUGUDA GRPS /9 /2020 () //
8	BLAPL/0001343/2020	SUMANTA NAG VS STATE OF ODISHA	TRILOCHAN NANDA VS	LOISINGHA(BOLANGIR) /38 /2019 () //
9	BLAPL/0001344/2020	JOHARA BIBI VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	JAGATPUR /5 /2020 () //
10	BLAPL/0001345/2020	BALARAM PUTEL VS STATE OF ODISHA	JAGABANDHU SAHU VS	TUSRA /190 /2019 () //
11	BLAPL/0001346/2020	ABDUL AKTAR KHAN VS STATE OF ODISHA	JYOTIRMAY SAHOO VS	GOP /06 /2020 () //

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12	BLAPL/0001347/2020	SANTOSH NAYAK VS STATE OF ODISHA	TUKUNA KU. MISHRA VS	MALKANGIRI /351 /2019 () //
13	BLAPL/0001348/2020	PRAMOD PARIDA VS STATE OF ODISHA	BASANTA KUMAR DAS VS	MANCHESWAR P.S. /379 /2019 () //
14	BLAPL/0001349/2020	RAMESH CHANDRA SAHU VS STATE OF ODISHA	SANGRAMJIT PANDA VS	BERHAMPUR SADAR /325 /2019 () //
15	BLAPL/0001350/2020	SUNIL SADANGI VS STATE OF ODISHA	JEETENDRA SAHU VS	PUTASINGH /8 /2018 () //
16	BLAPL/0001351/2020	RAKESH SAHU VS STATE OF ODISHA	JEETENDRA SAHU VS	KUCHINDA /170 /2019 () //
17	BLAPL/0001352/2020	PRADIP KUMAR SAHOO @ PRADEEP VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHURDA P.S. /28 /2020 () //
18	BLAPL/0001353/2020	FAGU @ FAGURAM HANSDA VS STATE OF ODISHA	ABHAYA KU PARIDA VS	BISOI /57 /2019 () //
19	BLAPL/0001354/2020	RANJIT MALIA @ TUTU VS STATE OF ODISHA	SOBHAN PANIGRAHI VS	MARKAT NAGAR /141 /2019 () //
20	BLAPL/0001355/2020	BIREN @ BIRENDRA BHOSAGAR VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	ATTABIRA /229 /2019 () //
21	BLAPL/0001356/2020	BAPI @ TRINATH MOHANTA VS STATE OF ODISHA	TARAPRASAD MOHAPATRA VS	BETNOTI /06 /2020 () //
22	BLAPL/0001357/2020	SURENDRA NANDA VS STATE OF ODISHA	B.SAHOO VS	ATTABIRA /215 /2019 () //
23	BLAPL/0001358/2020	JITENDRA SINGH	R.N.BISWAL	GOSANINUAGAM /85 /2016

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0001359/2020	DEBANA BEHERA @ DIBANA BEHERA	TARA PRASAD MOHAPATRA	KUMBHARAPARA /186 /2019
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0001360/2020	GANESH PATRA	S.K.MOHANTY	POLASARA PS /49 /2019
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0001361/2020	KHAGESWAR @ LITU @ BALARAM SAHOO	ASHOK KU SAHOO	DHARMASALA /28 /2019
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0001362/2020	TUNA GOUDA	JYOTIRMAYA SAHOO	KODALA /30 /2016
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0001363/2020	SANTOSH BEHERA	PARTHA SARATHI DAS	PANDAPADA /130 /2019
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0001364/2020	RANJAN BEHERA	PARTHA SARATHI DAS	POLASARA PS /79 /2013
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0001365/2020	SURESH CHANDRA NAYAK	SMRUTIRANJAN MOHAPATRA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0001366/2020	MUNA @ MANOJ KUMAR UPADHYAY	JUGALA KISHORE PANDA	ATHAMALLIK /55 /2018
		VS	VS	()
		STATE OF ODISHA (HOME)		//
32	BLAPL/0001367/2020	BADAL SETHI	AMULYA RATNA PANDA	BARI /180 /2019
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0001368/2020	ALIVA PALAI	B.S.DASPANDA	NANDIPADA /05 /2020
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0001369/2020	PINTU @ BALARAM MEHER	SARAT KUMAR JENA	BARGARH /581 /2019
		VS	VS	()

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35	BLAPL/0001370/2020	STATE OF ODISHA AKSHAYA ROUT @ KALIA VS	SUSANTA KUMAR TRIPATHY VS	// DELANGA /202 /2019 ()
36	BLAPL/0001371/2020	STATE OF ODISHA LOKANATH PRADHAN VS	ASHOK JENA VS	// MADHUPATNA /106 /2019 ()
37	BLAPL/0001372/2020	STATE OF ODISHA BIKASH PATRA VS	S.P.DASH VS	// KARANJIA /92 /2019 ()
38	BLAPL/0001373/2020	STATE OF ODISHA KEDAR JENA VS	RUPESH KUMAR MOHANTY VS	// BINJHARPUR /368 /2019 ()
39	BLAPL/0001374/2020	STATE OF ODISHA ADHIKARI BHOI VS	SARAT CHANDRA SAHOO VS	// CHANDANPUR /190 /2019 ()
40	BLAPL/0001375/2020	STATE OF ODISHA KAMALAKANTA BOE VS	ANIRUDHA DAS VS	// BELPARA /250 /2019 ()
41	BLAPL/0001376/2020	STATE OF ODISHA LABA GOUDA VS	UMAKANTA BARIK VS	// JHARIGAM /3 /2020 ()
42	BLAPL/0001377/2020	STATE OF ODISHA DHANA @ SUKUMAR SAHU VS	DEBASIS MISHRA VS	// BHADRAK TOWN /7 /2020 ()
43	BLAPL/0001378/2020	STATE OF ODISHA SURENDRA KUMAR SENAPATI VS	SAROJ RANJAN SUBUDHI VS	// BALICHANDRAPUR /295 /2019 ()
44	BLAPL/0001379/2020	STATE OF ODISHA RAMESH CHANDRA PATRA VS	BIBHUTI BHUSAN MISHRA VS	// HARABHANGA /09 /2020 ()
45	BLAPL/0001380/2020	STATE OF ODISHA JAGABANDHU MEHER VS STATE OF ODISHA	J.N.PANDA VS	// JEYPORE TOWN /153 /2019 () //

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46	BLAPL/0001381/2020	DOLAR MAJUMDAR VS STATE OF ODISHA	DEBASNAN DAS VS	BARIPADA TOWN /13 /2018 () //
47	BLAPL/0001382/2020	BISWAJIT BISHI VS STATE OF ODISHA	SATYABRATA PANDA VS	BOUDH /308 /2019 () //
48	BLAPL/0001383/2020	BABU @ GOPINATH GOUDA MAHAKUD VS STATE OF ODISHA	BIBHUDANANDA MOHAPATRA VS	PATTAPUR (ASKA) /129 /2017 () //
49	BLAPL/0001384/2020	SUSHASHA MAHANTY VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	SAHADEV KHUNTA /407 /2019 () //
50	BLAPL/0001385/2020	SAYED USMAN ALI @ TITO VS STATE OF ODISHA	P.R.SINGH VS	KENDRAPARA RURAL /26 /2016 () //
51	BLAPL/0001386/2020	SK.BHALU @ SADIK VS STATE OF ODISHA	GYANENDRA CHANDRA SWAIN VS	BHADRAK RURAL /498 /2018 () //
52	BLAPL/0001387/2020	PRABINA BHARATI VS STATE OF ODISHA	GYANENDRA CHANDRA SWAIN VS	THELKOLOI PS /195 /2019 () //
53	BLAPL/0001388/2020	JITU @ BALADEB DEEP VS STATE OF ODISHA	P.K.SAMANTRAY VS	REAMAL /20 /2019 () //
54	BLAPL/0001389/2020	AMIT BADI VS STATE OF ODISHA	BIJAY KUMAR RAGADA VS	ATTABIRA /242 /2018 () //
55	BLAPL/0001390/2020	KUAN @ SUSANTA NAYAK VS STATE OF ODISHA	SURYA NARAYAN MISHRA VS	NIALI /207 /2019 () //
56	BLAPL/0001391/2020	RADHAKANTA NAIK VS STATE OF ODISHA	DEVASHIS PANDA VS	JODA /86 /2017 () //
57	BLAPL/0001392/2020	KUAN @ SUSANTA NAYAK	SURYA NARAYAN MISHRA	NIALI /192 /2019

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		VS	VS	0
		STATE OF ODISHA		//
58	CMAPL/0000124/2020	BAJRANG LAL	SIDDHARTHA MISHRA	//
		VS	VS	0
		SURENDRA DHARUA		//
59	CMP/0000168/2020	GITA @ GEETA MISHRA	DEBENDRA KUMAR SAHOO 1	//
		VS	VS	0
		RAMA CHANDRA AGARWAL		//
60	CMP/0000169/2020	AUROBINDA DAS	G.N.MISHRA	//
		VS	VS	0
		AJAY KUMAR DAS		//
61	CMP/0000170/2020	SARBESWARI ASHE	DAYANANDA MOHAPATRA	//
		VS	VS	0
		ASHOK KUMAR DAS		//
62	CMP/0000171/2020	KAMADEV ROUSTRAY	DINABANDHU NAYAK	//
		VS	VS	0
		THE SECRETARY, CHITALO MAHAVIDYALAYA		//
63	CMP/0000172/2020	ANJALI JENA	J.PRADHAN	//
		VS	VS	0
		BANSHIDHARA JENA		//
64	CONTC/0000516/2020	SAKUNTALA SETHI	ADV	//
		VS	VS	0
		BIRANCHI NARAYAN MOHANTY		//
65	CONTC/0000517/2020	CHITTARANJAN PANI	ADV	//
		VS	VS	0
		VINEET KUMAR BHARDHWAJ		//
66	CONTC/0000518/2020	PANCHANAN ROUT	ADV	//
		VS	VS	0
		SURENDRA KUMAR		//
67	CONTC/0000519/2020	ARTTABANDHU PANI	adv	//
		VS	VS	0
		SUSHANTA KUMAR KHAMARI		//
68	CONTC/0000520/2020	DR.AKSHAYA KUMAR TARAI	ADV	//
		VS	VS	0

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69	CONTC/0000521/2020	DR. PRAMOD KUMAR MEHERDA BIPIN BIHARI MALI VS	ARUN KUMAR PATRA VS	// // 0
70	CONTC/0000522/2020	ANJAN KUMAR MANIK RAJESH KU.SAMAL VS	ADV VS	// // 0
71	CONTC/0000523/2020	BIJAYA KUMAR RATH GANGADHAR JENA VS	PRAMOD KUMAR JENA VS	// // 0
72	CONTC/0000524/2020	SRUSTIDHARA JENA RANI LAXMIVBAI SHAKTI SANCHAYIKA MAHAPATRA VS	ADV VS	// // 0
73	CONTC/0000525/2020	ARINDAM DAKUA MUKTIKANTA NANDA VS	ADV VS	// // 0
74	CONTC/0000526/2020	BIRANCHINARYAN MOHANTY SISRA GARANAYAK VS	ADV VS	// // 0
75	CONTC/0000527/2020	SURENDRA TRIPATHY SIPRA DEBI VS	ADV VS	// // 0
76	CONTC/0000528/2020	MAHENDRA PRATAP PATITAPABAN PANDA VS	ADV VS	// // 0
77	CONTC/0000529/2020	STATE OF ODISHA JAGANNATH SAHOO VS	PRAFULLA KUMAR RATH VS	// // 0
78	CONTC/0000530/2020	SAURABH GARG ROSANARA@ROSANARA BIBI VS	GAGAN BIHARI SINGH VS	// // 0
79	CONTC/0000531/2020	SUCHETA MOHAPATRA SHANKAR PRASAD JAIN VS	ADV VS	// // 0
		JAYA KRISHAN DAS		//

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80	CONTC/0000532/2020	NILAKANTHA MOHAPATRA VS NIKUNJA BIHARI DHAL	ADV VS	// 0 //
81	CONTC/0000533/2020	ANITARANI SARKAR VS NIKUNJA BIHARI DHAL	ADV VS	// 0 //
82	CONTC/0000534/2020	MANOJ KUMAR SWAIN VS NIKUNJA BIHARI DHAL	ADV VS	// 0 //
83	CONTC/0000535/2020	HARIHAR BALIYARSINGH VS NIKUNJA BIHARI DHAL	ADV VS	// 0 //
84	CONTC/0000536/2020	TANUJA KUMARI PANI VS NIKUNJA BIHARI DHAL	ADV VS	// 0 //
85	CONTC/0000537/2020	CHITTARANJAN JENA VS NIKUNJA BIHARI DHAL	adv VS	// 0 //
86	CONTC/0000538/2020	DINABANDHU PRADHAN VS NIKUNJA BIHARI DHAL	adv VS	// 0 //
87	CONTC/0000539/2020	REBATI MANGARAJ VS NIKUNJA BIHARI DHAL	ADV VS	// 0 //
88	CONTC/0000540/2020	SUSIL KUMAR PRADHAN VS NIKUNJA BIHARI DHAL	ADV VS	// 0 //
89	CONTC/0000541/2020	LAXMI MALLIK VS NIKUNJA BIHARI DHAL	ADV VS	// 0 //
90	CONTC/0000542/2020	SATYABAN SAHOO VS NIKUNJA BIHARI DHAL	ADV VS	// 0 //
91	CONTC/0000543/2020	BABULA GHADEI	ADV	//

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		VS	VS	0
92	CONTC/0000544/2020	NIKUNJA BIHARI DHAL BAINA SAHOO	ADV	//
		VS	VS	0
93	CONTC/0000545/2020	NIKUNJA BIHARI DHAL RATNAKAR PRADHAN	SUKANTA KUMAR DALAI	//
		VS	VS	0
94	CONTC/0000546/2020	BHABANI SANKAR CHAINEY LAXMIDHAR JENA	SUKANTA KUMAR DALAI	//
		VS	VS	0
95	CONTC/0000547/2020	BHABANI SANKAR CHAINEY SUSANTA KUMAR MALLIK	SUKANTA KUMAR DALAI	//
		VS	VS	0
96	CONTC/0000548/2020	BHABANI SANKAR CHAINEY BALIA PANI PANCHAYAT	ADV	//
		VS	VS	0
97	CONTC/0000549/2020	KISHORE KUMAR SWAIN SURENDRA KUMAR MOHAPATRA	BIKRAM SENAPATI	//
		VS	VS	0
98	CONTC/0000550/2020	CHAIRMAN, ODISHA GRAMYA BANK JANAJATI SURAKHYA MANCHA,NABARANGPUR	ADV	//
		VS	VS	0
99	CONTC/0000551/2020	PRADIPTA KUAMR MOHAPATRA DR.UTKAL RANJAN ACHARYA	ADV.	//
		VS	VS	0
100	CONTR/0000009/2020	PRADIPTA KU.MOHAPATRA SUKANTI BEHERA	B.N.PARIDA	//0
		VS	VS	0
101	CRLA/0000126/2020	JUGAL KISHORE KUMAR BANOTH JITU ROUTA	S.S.RAY-2	BADAGADA /287 /2018
		VS	VS	0
102	CRLA/0000127/2020	STATE OF ODISHA MINJA @ ROHIT PRADHAN	BIJAYA KUMAR RAGADA	//
		VS	VS	/93 /2010
				0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
103	CRLA/0000128/2020	STATE OF ODISHA MUKTESWAR BANCHOR VS	M/S J.R.DASH VS	// KANTAMAL /66 /2014 ()
104	CRLA/0000129/2020	STATE OF ODISHA SHYAMSUNDAR SWAIN VS	SUJATA JENA VS	// NAYAGARH /110 /2017 ()
105	CRLA/0000130/2020	STATE OF ODISHA SATYAJIT MOHANTY VS	H.N.TRIPATHY VS	// BALIANTA P.S. /281 /2015 ()
106	CRLA/0000131/2020	STATE OF ODISHA JATINDRA KUMAR MISHRA VS	DEVASHISH PANDA VS	// / /0 ()
107	CRLMA/0000043/2020	STATE OF ODISHA VIKASH MALI VS	AMLAN SHAKTI PAUL VS	// LAXMISAGAR P.S. /248 /2019 ()
108	CRLMA/0000044/2020	STATE OF ODISHA PRASHANT KUMAR SENAPATI VS	B.R.TRIPATHY VS	// PHULBANI TOWN /149 /2017 ()
109	CRLMC/0000457/2020	STATE OF ODISHA PRADEEP RANA@PRADEEP KUMAR RANA VS	DEEPAK R.PARIDA VS	// / /0 ()
110	CRLMC/0000458/2020	STATE OF ODISHA RAMESH SAHOO@RAMESH CHANDRA SAHOO VS	B.K.NAYAK 3 VS	// FATEGADA /82 /2011 ()
111	CRLMC/0000459/2020	STATE OF ODISHA BIRANCHI NARYAN SETHY VS	RABINDRANATH PRUSTY VS	// / /0 ()
112	CRLMC/0000460/2020	STATE OF ODISHA ROHIT MOHANTY@ROHIT KUMAR MOHANTY VS	B.B.ROUTRAY VS	// TIRTOL /8 /2005 JMFC-CUM-CIVIL JUDGE, TIRTOL(Jagatsinghapur *)
113	CRLMC/0000461/2020	STATE OF ODISHA BIJAY KUMAR BEHERA VS STATE OF ODISHA	SANTANU KUMAR SARANGI VS	GR/0000025/2005 NAYAGARH /39 /2005 () //

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114	CRLMC/0000462/2020	PRASANT KUMAR NAYAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	RAMBHA (KHALLIKOTE) /144 /2017 () //
115	CRLMC/0000463/2020	PRAFULLA BALIARSINGH VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	TANGI (KHURDA) /51 /1998 () //
116	CRLMC/0000464/2020	CHAITANYA BHADRA VS STATE OF ODISHA	PRADEEP KU. DASH VS	KENDRAPARA /25 /2003 () //
117	CRLMC/0000465/2020	SHIVA DUTTA NAIK VS STATE OF ODISHA	RANJIT KUMAR CHOUDHURY VS	/ /0 () //
118	CRLMC/0000466/2020	SHIVA DUTTA NAIK VS STATE OF ODISHA	RANJIT KUMAR CHOUDHURY VS	/ /0 () //
119	CRLMC/0000467/2020	ASWINI KUMAR MOHANTY VS STATE OF ODISHA	PRATAP CH.ROUT VS	KHANTAPADA /90 /2013 () //
120	CRLMC/0000468/2020	BIMAL MEHER VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	/ /0 () //
121	CRLMC/0000469/2020	GOUTAM SWAIN VS STATE OF ODISHA	BIBHUDA NANDA MOHAPATRA VS	BHANJANAGAR /202 /2017 () //
122	CRLMC/0000470/2020	GOLAP PANDA VS STATE OF ODISHA	GYANENDRA CHANDRA SWAIN VS	/ /0 () //
123	CRLMC/0000471/2020	SULU@BHASIA @BHASKAR SAHOO VS STATE OF ODISHA	K.R.PATNAIK VS	/ /0 () //
124	CRLMC/0000472/2020	SANTOSH KUMAR BHUYAN VS STATE OF ODISHA	BIBHUDA NANDA MOHAPATRA VS	BHANJANAGAR /20 /2007 () //
125	CRLMC/0000473/2020	JAYARAM@JAIDAN PANGI	DIPTI RANJAN BHOKTA	POTTANGI /49 /2013

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		VS	VS	()
		STATE OF ODISHA		//
126	CRLMC/0000474/2020	MAHESH AGARWAL@MAHESH KUMAR AGARWAL	SIDHARTH RAY	BARBIL /175 /2019
		VS	VS	()
		STATE OF ODISHA		//
127	CRLMC/0000475/2020	BENU@BENUDHAR PRADHAN	SMRUTI RANJAN MOHAPATRA	FATEGARH /71 /2012
		VS	VS	()
		STATE OF ODISHA		//
128	CRLMC/0000476/2020	MITU DALAI	BIBHUDANANDA MOHAPATRA	SURADA /185 /2015
		VS	VS	()
		STATE OF ODISHA		//
129	CRLMC/0000477/2020	PRAHALLAD DALEI	PRAMOD KUMAR JENA	BASTA /90 /2016
		VS	VS	()
		STATE OF ODISHA		//
130	CRLMC/0000478/2020	BAMPURNA PARIDA	S.K.MOHANTY	BHANJANAGAR /61 /2007
		VS	VS	()
		STATE OF ODISHA		//
131	CRLMC/0000479/2020	ARUN KUMAR PRADHAN	L.N.RAYATSINGH	/ /0
		VS	VS	()
		SADASHIBA NAYAK		//
132	CRLMC/0000480/2020	SANTOSH KUMAR PANDI	TAPAS KU.ACHARYA	KODALA /269 /2018
		VS	VS	()
		STATE OF ODISHA		//
133	CRLMC/0000481/2020	BHASKAR CH.NAYAK	LALIT NARAYAN PATNAIK	/ /0
		VS	VS	()
		SUNIL KU.BARIK		//
134	CRLMP/0000220/2020	KHIROD CHANDRA MALICK	ASHIS KUMAR MISHRA	/ /0
		VS	VS	()
		THE STATE OF ODISHA		//
135	CRLMP/0000221/2020	U.KAJAL PATRA	BIJAYA KUMAR RAGADA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
136	CRLMP/0000222/2020	PRAVA RANJAN MISHRA	CHINMAYA KUMAR NAYAK	/ /0
		VS	VS	()

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137	CRLMP/0000223/2020	STATE OF ODISHA NIROJ KUMAR SAHOO VS	BHUBAN MOHAN BHUYAN VS	// / /0 ()
138	CRLMP/0000224/2020	STATE OF ORISSA DR.MITALI MONALISA JENA @ SAMAL VS	SAMBIT SAMAL VS	// / /0 ()
139	CRLMP/0000225/2020	STATE OF ORISSA SIBA PRASAD BEHERA VS	SAMIR KUMAR MISHRA VS	// / /0 ()
140	CRLMP/0000226/2020	SUMATI GHADEI SHREEDHAR SAHOO VS	R.K.ROUTRAY VS	// / /0 ()
141	CRLREV/0000128/2020	STATE OF ODISHA SALMAN KHAN VS	BHARAT JALLI VS	// RANPUR /203 /2019 ()
142	CRLREV/0000129/2020	STATE OF ODISHA MIR MOHIBULLA VS	BHARAT JALLI VS	// RANPUR /203 /2019 ()
143	CRLREV/0000130/2020	STATE OF ODISHA NASIR KHAN VS	BHARAT JALLI VS	// /203 /2019 ()
144	CRLREV/0000131/2020	STATE OF ODISHA SATYAJIT MOHANTY VS	H.N.TRIPATHY VS	// / /0 ()
145	FAO/0000141/2020	SUBHASHREE PATTANAİK DIPAK SAHOO VS	SAMBIT DAS VS	// // ()
146	FAO/0000142/2020	UNION OF INDIA BIDULATA SWAIN VS	GOBINDA CHANDRA DAS VS	// // ()
147	FAO/0000143/2020	UNION OF INDIA AKSHAYA KU.PATTNAİK VS	PARESH KUMAR SAHOO VS	// // ()
		STATE OF ORISSA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
148	FAO/0000144/2020	PRAVAT KU.SATPATHY VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
149	FAO/0000145/2020	HRUDANANDA SWAIN VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
150	FAO/0000146/2020	M.C. OF ARAKHAKUDA PANCHAYAT HARIJAN VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
151	FAO/0000147/2020	CHAITANYA CHARAN PARIDA VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
152	MACA/0000075/2020	NAROTTAM SAHU VS RAJESH GHOS	PABITRA KUMAR NAYAK VS	// 0 //
153	MACA/0000076/2020	PRAFULLA KU.ACHARYA VS TRILOK CHAND LAKHANIA	ANTJARYAMI DASH VS	// 0 //
154	MACA/0000077/2020	S.B.I. G.I.CO. LTD. VS BIJAY KU.SAMAL	SOMNATH ROY VS	// 0 //
155	MACA/0000078/2020	SANJAY KU.PADHI VS SHREESH PR.DAS	KAPILA CHARAN NAYAK VS	// 0 //
156	MACA/0000079/2020	DEBENDRA BEHERA VS RAMESH CH.BAL	SUSIL KUMAR MOHAPATRA VS	// 0 //
157	MATA/0000023/2020	KHIRASINDHU PARIDA VS SUBHADRA PARIDA	JAYADEBA BEHERA VS	// 0 //
158	RPFAM/0000045/2020	ABDUL RAHIM KHAN VS SIMRAN @ REBAYA ANJUM	TAPASWINI SINHA VS	// 0 //
159	RPFAM/0000046/2020	SUBHRAJIT MOHANTY	M/S. N.N.MOHAPATRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
160	RPFAM/0000047/2020	SUMITRA MOHANTY PRAFULLA BARIK	BYOMAKESH TRIPATHY	//
		VS	VS	0
161	RSA/0000053/2020	MANJULATA BARIK MAMATA PANIGRAHY @ MAMITA PANIGRAHY	HALATENDU SAMANTARAY	//
		VS	VS	0
162	RSA/0000054/2020	AJIT KU.DALAI BIJAY KU.SAHOO	K.M.H. NIYAMATI	//
		VS	VS	0
163	RSA/0000055/2020	BENUDHAR BEHERA BAISHNABA CHARAN SETH	ABINASH ROUTRAY	//
		VS	VS	0
164	RSA/0000056/2020	DUBRAJ PATEL PRADIPTA DAS	M/S.A.N.ROUTRAY	//
		VS	VS	0
165	RSA/0000057/2020	CHANDRAMOHAL BHOWMIK RAJ KISHORE PANDA	SOUMYA MISHRA	//
		VS	VS	0
166	RVWPET/0000122/2020	GOVT. OF ODISHA BHAGIRATHI GHADEI	ARUN KUMAR ACHARYA	//
		VS	VS	0
167	RVWPET/0000123/2020	UNION OF INDIA STATE OF ODISHA	SR.S.C. (S AND ME)	//
		VS	VS	0
168	RVWPET/0000124/2020	HULLASH PRADHAN @ DEI STATE OF ODISHA	SR.S.C. (S AND ME)	//
		VS	VS	0
169	RVWPET/0000125/2020	MAMITA PANI STATE OF ODISHA	SR.S.C. (S AND ME)	//
		VS	VS	0
170	TRP(C)/0000049/2020	PRAFULLA KUMAR NANDA ANTARYAMI SETHI	AGASTI KANUNGO	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
171	TRP(C)/0000050/2020	RITANJALI SETHI SANJUKTA PATRA@RUCHI PATRA VS	SUNIL KUMAR PANDA VS	// // ()
172	TRP(C)/0000051/2020	GYANA RANJAN @ RABI PADHI SHAKTI PR.SAHOO VS	DEBASIS TRIPATHY VS	// // ()
173	TRPCRL/0000022/2020	SWARNA PRAVA SAHOO BIKRAM KESHARI MISHRA VS	SATYA NARAYAN MISHRA-4 VS	// DHAULI PS /171 /2019 ()
174	TRPCRL/0000023/2020	STATE OF ODISHA PRADEEP SINGH VS	ANAM CHARAN PANDA VS	// PIPLI /95 /2019 ()
175	TRPCRL/0000024/2020	STATE OF ODISHA SHAKTI PRASAD SAHOO VS	DEBASIS TRIPATHY VS	// ANGUL TOWN /26 /2020 ()
176	WA/0000080/2020	SWARNA PRAVA SAHOO MD.RIZWAN VS	SANJIB MOHANTY VS	// // ()
177	WA/0000081/2020	STATE OF ORISSA BASANTI PUHAN VS	BYOMAKESH TRIPATHY VS	// // ()
178	WP(C)/0005411/2020	STATE OF ODISHA M/S.SAIKRISHNA ENTERPRISES VS	MONIKA SAMAL VS	// // ()
179	WP(C)/0005412/2020	BANK OF BARODA BIRENDRA KUMAR MEHER VS	RAMAKANTA SARANGI VS	// // ()
180	WP(C)/0005413/2020	THE STATE OF ODISHA GUPTESWAR NAYAK VS	RAMAKANTA SARANGI VS	// // ()
181	WP(C)/0005414/2020	THE STATE OF ODISHA SATYABRATA PRADHAN VS	M/S.RAMAKANTA SARANGI VS	// // ()
		THE STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
182	WP(C)/0005415/2020	BASUDEV SETH VS THE STATE OF ODISHA	M/S.RAMAKANTA SARANGI VS	// 0 //
183	WP(C)/0005416/2020	PRADIP KUMAR SAHU VS THE STATE OF ODISHA	M/S.RAMAKANTA SARANGI VS	// 0 //
184	WP(C)/0005417/2020	RASHMI RANJAN DASH VS THE STATE OF ODISHA	M/S.RAMAKANTA SARANGI VS	// 0 //
185	WP(C)/0005418/2020	MANASA RANJAN MISHRA VS THE STATE OF ODISHA	M/S. RAMAKANTA SARANGI VS	// 0 //
186	WP(C)/0005419/2020	PITAMBAR GARTIA VS THE STATE OF ODISHA	RAMAKANTA SARANGI VS	// 0 //
187	WP(C)/0005420/2020	SURJENDU BIKASH JENA VS THE STATE OF ODISHA	M/S.RAMAKANTA SARANGI VS	// 0 //
188	WP(C)/0005421/2020	TAPAS KUMAR PATRA VS THE STATE OF ODISHA	RAMAKANTA SARANGI VS	// 0 //
189	WP(C)/0005422/2020	HIMANSU KUMAR SETHI VS STATE OF ODISHA	M/S.RUDRA NARAYAN PARIJA VS	// 0 //
190	WP(C)/0005423/2020	ER.SACHINDRA KUMAR SAH VS MANAGING DIRECTOR, ODISHA TOURISM DEVELOPMENT CORPORATION LTD.	A.PATNAIK VS	// 0 //
191	WP(C)/0005424/2020	SATYANARAYAN DAS VS STATE OF ODISHA	M/S.JYOTIRMAY GUPTA VS	// 0 //
192	WP(C)/0005425/2020	BISWANATH NAYAK VS STATE OF ODISHA	M/S.JYOTIRMAY GUPTA VS	// 0 //
193	WP(C)/0005426/2020	LAXMIKANTA PRADHAN	M/S.ASHOK KUMAR ROUT	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		UNION OF INDIA		//
194	WP(C)/0005427/2020	DEPUTY GENERAL MANAGER,UNION BANK OF INDIA	M/S.SUNNY KUMAR MISHRA	//
		VS	VS	0
		THE GENERAL SECRETARY, ODISHA UNION BANK EMPLOYEES ASSOCIATION		//
195	WP(C)/0005428/2020	NIRANJAN PRADHAN	M/S.ASHOK KUMAR ROUT	//
		VS	VS	0
		UNION OF INDIA		//
196	WP(C)/0005429/2020	PRAHALLAD KUMAR KAR	M/S.ASHOK KUMAR ROUT	//
		VS	VS	0
		UNION OF INDIA		//
197	WP(C)/0005430/2020	PUSPALATA SWAIN	M/S.ASHOK KUMAR ROUT	//
		VS	VS	0
		UNION OF INDIA		//
198	WP(C)/0005431/2020	CHAKRADHARA SINGH	M/S.AMIT KUMAR NATH	//
		VS	VS	0
		STATE OF ODISHA		//
199	WP(C)/0005432/2020	DEVRAJ MOHANTY	M/S.ASHOK KUMAR ROUT	//
		VS	VS	0
		UNION OF INDIA		//
200	WP(C)/0005433/2020	SURESH KUMAR MOHANTY	M/S.SATYAJIT SAMAL	//
		VS	VS	0
		STATE OF ORISSA		//
201	WP(C)/0005434/2020	A.VENKAT RAO	M/S.ASHOK KUMAR ROUT	//
		VS	VS	0
		UNION OF INDIA		//
202	WP(C)/0005435/2020	CHONGA SREERAMULU	SATYAJIT SAMAL	//
		VS	VS	0
		STATE OF ORISSA		//
203	WP(C)/0005436/2020	BABULA PRADHAN	SATYAJIT SAMAL	//
		VS	VS	0
		STATE OF ORISSA		//
204	WP(C)/0005437/2020	RAMA CHANDRA NAYAK	SATYAJIT SAMAL	//
		VS	VS	0

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205	WP(C)/0005438/2020	STATE OF ORISSA PRASANTA KUMAR NAYAK VS UNION OF INDIA	M/S.ASHOK KUMAR ROUT VS	// // 0 //
206	WP(C)/0005439/2020	SUKADEV NATH VS UNION OF INDIA	ASHOK KUMAR ROUT VS	// 0 //
207	WP(C)/0005440/2020	SIMANCHALA PRADHAN VS STATE OF ORISSA	SATYAJIT SAMAL VS	// 0 //
208	WP(C)/0005441/2020	PRAKASH KUMAR ROUT VS UNION OF INDIA	ASHOK KUMAR ROUT VS	// 0 //
209	WP(C)/0005442/2020	BICITRANANDA BEHERA VS STATE OF ORISSA	SATYAJIT SAMAL VS	// 0 //
210	WP(C)/0005443/2020	RABINDRA NATH PRADHAN VS STATE OF ODISHA	M/S.SATYAJIT SAMAL VS	// 0 //
211	WP(C)/0005444/2020	BENDI SESHI BHUSAN RAO VS DIRECTOR GENERAL, RAILWAY PROTECTION FORCE	SASWATI MOHAPATRA VS	// 0 //
212	WP(C)/0005445/2020	KAILAS CHANDRA MISHRA VS STATE OF ODISHA	M/S.SATYAJIT SAMAL VS	// 0 //
213	WP(C)/0005446/2020	ANITA MISRA VS STATE OF ORISSA	SATYAJIT SAMAL VS	// 0 //
214	WP(C)/0005447/2020	LADU PRADHAN VS STATE OF ORISSA	SATYAJIT SAMAL VS	// 0 //
215	WP(C)/0005448/2020	RAJARAM PATTANAIK VS STATE OF ODISHA	M/S. PRABHU PRASANNA BEHERA VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
216	WP(C)/0005449/2020	KAILASH CHANDRA PANIGRAHI VS STATE OF ORISSA	SATYAJIT SAMAL VS	// 0 //
217	WP(C)/0005450/2020	BHARAT CHANDRA MAJHI @ BASKEY VS THE DIRECTOR OF STATE FOOD COMMISSION	M/S.PRABHU PRASANNA BEHERA VS	// 0 //
218	WP(C)/0005451/2020	MANORANJAN PRADHAN VS STATE OF ORISSA	M/S.S.K.BHANJADEO VS	// 0 //
219	WP(C)/0005452/2020	PADMA CHARAN NATH VS STATE OF ORISSA	M/S.S.K.BHANJADEO VS	// 0 //
220	WP(C)/0005453/2020	DURGA CHARAN PRADHAN VS STATE OF ORISSA	M/S.S.K.BHANJADEO VS	// 0 //
221	WP(C)/0005454/2020	BIRANCHI NARAYAN SAHOO VS STATE OF ODISHA	M/S. S.K.BHANJADEO VS	// 0 //
222	WP(C)/0005455/2020	BHIKARI CHARAN NAHAK VS STATE OF ORISSA	M/S.S.K.BHANJADEO VS	// 0 //
223	WP(C)/0005456/2020	SIDHESWAR PAL VS STATE OF ODISHA	M/S.B.DAS VS	// 0 //
224	WP(C)/0005457/2020	SANTOSH KUMAR DEHURY VS STATE OF ORISSA	M/S.S.K.BHANJADEO VS	// 0 //
225	WP(C)/0005458/2020	PRABIRA NATH VS STATE OF ORISSA	M/S.S.K.BHANJADEO VS	// 0 //
226	WP(C)/0005459/2020	MANAS KUMAR SAMAL VS STATE OF ODISHA	M/S.ANJAN KUMAR BISWAL VS	// 0 //
227	WP(C)/0005460/2020	PRADEEP KUMAR PANY	M/S.S.K.BHANJADEO	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ORISSA		//
228	WP(C)/0005461/2020	GOBINDRA CHANDRA SATRUSAL	M/S.ANJAN KUMAR BISWAL	//
		VS	VS	0
		STATE OF ODISHA		//
229	WP(C)/0005462/2020	BAINATH SAHU	M/S.MANOJ KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
230	WP(C)/0005463/2020	RANJAN KUMAR SAHOO	M/S.ANJAN KUMAR BISWAL	//
		VS	VS	0
		STATE OF ODISHA		//
231	WP(C)/0005464/2020	DILLIP KUMAR SATPATHY	SHASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
232	WP(C)/0005465/2020	SUDAM CHARAN BALIARSINGH	SHASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
233	WP(C)/0005466/2020	SUSHIL KUMAR PANDEY	M/S.ANJAN KUMAR BISWAL	//
		VS	VS	0
		STATE OF ODISHA		//
234	WP(C)/0005467/2020	BISWAJIT MUNDA	M/S.ANJAN KUMAR BISWAL	//
		VS	VS	0
		STATE OF ODISHA		//
235	WP(C)/0005468/2020	BISHNU MOHAN SAHU	M/S.DEVASHI PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
236	WP(C)/0005469/2020	MAA TARINI BANIKA SANGHA	M/S.P.K.NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
237	WP(C)/0005470/2020	SURESH KUMAR MOHAPATRA	M/S.ULLASH CH.MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
238	WP(C)/0005471/2020	AKHANDALMANI BYABASAI CHASI HATA SAMIKHA	M/S.P.K.NAYAK	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
239	WP(C)/0005472/2020	STATE OF ODISHA PRASANTA KUMAR SWAIN VS	M/S.ULLASH CH.MOHANTY VS	// // 0
240	WP(C)/0005473/2020	STATE OF ODISHA NANDA KISHORE JENA VS	JEET SWARUP SAMAL VS	// // 0
241	WP(C)/0005474/2020	STATE OF ODISHA HEMALATA BISWAL VS	ASHOK PATTANAIAK VS	// // 0
242	WP(C)/0005475/2020	PRINCIPAL SECY TO GOVT OF ODISHA FOOTPATH BEPARI THAITHAN SANGHA VS	M/S.P.K.NAYAK VS	// // 0
243	WP(C)/0005476/2020	STATE OF ODISHA DR.MINA KUMARI DWARI VS	ASHOK PATTANAIAK VS	// // 0
244	WP(C)/0005477/2020	COMMISSIONER CUM SECRETARY TO GOVT OF ORISSA MAHAVEER BANIJYA SANGHA VS	M/S. P.K.NAYAK VS	// // 0
245	WP(C)/0005478/2020	STATE OF ODISHA MAHALAXMI BYABASAI SANGHA VS	M/S.P.K.NAYAK VS	// // 0
246	WP(C)/0005479/2020	STATE OF ODISHA RUDRA PRASAD MOHANTY VS	ULLASH CHANDRA MOHANTY VS	// // 0
247	WP(C)/0005480/2020	STATE OF ODISHA SUJIT KUMAR NAYAK VS	ULLASH CHANDRA MOHANTY VS	// // 0
248	WP(C)/0005481/2020	STATE OF ODISHA ANANT KISHORE SAMAL VS	ULLASH CHANDRA MOHANTY VS	// // 0
249	WP(C)/0005482/2020	STATE OF ODISHA BENUDHARA PRADHAN VS THE STATE OF ODISHA	M/S.SUBASH CHANDRA PUSPALAKA VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
250	WP(C)/0005483/2020	CHITTARANJAN DASH VS STATE OF ODISHA	M/S.B.SINGH VS	// 0 //
251	WP(C)/0005484/2020	DHRUBA CHARAN MOHARANA VS UNION OF INDIA	CHANDAN MISHRA VS	// 0 //
252	WP(C)/0005485/2020	NIRANJAN BEHERA VS UNION OF INDIA	M/S.CHANDAN MISHRA VS	// 0 //
253	WP(C)/0005486/2020	RAMA CHANDRA SAHOO VS UNION OF INDIA	M/S.CHANDAN MISHRA VS	// 0 //
254	WP(C)/0005487/2020	RENUBALA KHUNTIA VS UNION OF INDIA	M/S.CHANDAN MAJHI VS	// 0 //
255	WP(C)/0005488/2020	BISWAMBAR SWAIN VS UNION OF INDIA	M/S.CHANDAN MISHRA VS	// 0 //
256	WP(C)/0005489/2020	RAMA CHANDRA BEHERA VS UNION OF INDIA	M/S.CHANDAN MISHRA VS	// 0 //
257	WP(C)/0005490/2020	SABYASACHI DAS VS STATE OF ODISHA	MANAS PATI VS	// 0 //
258	WP(C)/0005491/2020	PRATAP KUMAR RANA VS UNION OF INDIA	M/S.CHANDAN MISHRA VS	// 0 //
259	WP(C)/0005492/2020	SUSIL KUMAR ROUT VS UNION OF INDIA	M/S.CHANDAN MISHRA VS	// 0 //
260	WP(C)/0005493/2020	BIRANCHI NARAYAN BEHERA VS STATE OF ODISHA	M/S. KALI PRASANNA MISHRA VS	// 0 //
261	WP(C)/0005494/2020	BHARAT CHANDRA PRADHAN	M/S.CHANDAN MISHRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		UNION OF INDIA		//
262	WP(C)/0005495/2020	SK.ABDUL HALIM	M/S.KHIROD K.ROUT	//
		VS	VS	0
		UNION OF INDIA		//
263	WP(C)/0005496/2020	AKSHYA KUMAR MAJHI	M/S.CHANDAN MISHRA	//
		VS	VS	0
		UNION OF INDIA		//
264	WP(C)/0005497/2020	BHUMISUTA PADHAN	M/S.B.N.PARIDA	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0005498/2020	DHOBEI NAYAK	M/S.P.P.PARIDA	//
		VS	VS	0
		STATE OF ODISHA		//
266	WP(C)/0005499/2020	ANANTA PRASAD BEHERA	M/S.B.N.PARIDA	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0005500/2020	BALARAM SINGH	M/S.RABI NARAYAN BEHERA	//
		VS	VS	0
		SANTOSH BEHERA		//
268	WP(C)/0005501/2020	PRAKASH KUMAR NAYAK	BISWARANJAN DALAI	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0005502/2020	PRASANNA SAMAL	M/S. SRINIVAS MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
270	WP(C)/0005503/2020	ANUPAM PRADHAN	M/S.S.P.NATH	//
		VS	VS	0
		STATE OF ORISSA		//
271	WP(C)/0005504/2020	ANANTA PRASAD BEHERA	M/S.S.D.DAS	//
		VS	VS	0
		THE COLLECTOR BHADRAK		//
272	WP(C)/0005505/2020	CHHABINDRA SETHI	NIRA SUNDAR PANDA	//
		VS	VS	0

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273	WP(C)/0005506/2020	STATE OF ODISHA ALOK KUMAR PADHI VS	NIRA SUNDAR PANDA VS	// // 0
274	WP(C)/0005507/2020	STATE OF ODISHA NIBEDITA SAMANTARAY @ MAHANTA VS	M/S.B.S.DASPARIDA VS	// // 0
275	WP(C)/0005508/2020	TANMAYA KUMAR MAHANTA BASANTA KUMAR BISWAL VS	M/S.KSHIROD KUMAR SAHOO VS	// // 0
276	WP(C)/0005509/2020	THE CHAIRPERSON, INSURANCE REGULATORY AND DEVELOPMENT AUTHORITY OF INDIA NIRANJAN MOHARANA VS	M/S.RABINDRA NATH PRUSTY VS	// // 0
277	WP(C)/0005510/2020	STATE OF ODISHA MAMATA DASH VS	M/S.P.K.PATTANAYAK VS	// // 0
278	WP(C)/0005511/2020	STATE OF ODISHA MANI SETH VS	BHARATI DASH VS	// // 0
279	WP(C)/0005512/2020	STATE OF ORISSA M/S.JINDAL MINERALS AND CHEMICALS VS	M/S. G.K.NANDA VS	// // 0
280	WP(C)/0005513/2020	APPELLATE AUTHORITY CUM EXECUTIVE ENGINEER CUM DEPUTY ELECTRICAL INSPECTOR KRUSHNA BHUE VS	BHARATI DASH VS	// // 0
281	WP(C)/0005514/2020	STATE OF ORISSA M/S.JAGANNATH POLYMER (P) LTD VS	M/S. G.K.NANDA VS	// // 0
282	WP(C)/0005515/2020	THE OMBUDSMAN (I) O.E.R.C. SURYAMANI DASH VS	SOUMYA MISHRA VS	// // 0
283	WP(C)/0005516/2020	ADDL.SUB-COLLECTOR-CUM-CONSOLIDATION OFFICER, KHURDA KHAGESWAR BARIK VS	LALIT SAHU VS	// // 0
		STATE OF ORISSA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
284	WP(C)/0005517/2020	NARAYAN BEHERA VS COLLECTOR AND DISTRICT MAGISTRATE CUTTACK	M/S.S.N.BISWAL VS	// 0 //
285	WP(C)/0005518/2020	PITABAS BAGARTI VS STATE OF ORISSA	LALIT SAHU VS	// 0 //
286	WP(C)/0005519/2020	HEM SAGAR NAG VS STATE OF ORISSA	LALIT SAHU VS	// 0 //
287	WP(C)/0005520/2020	NILAKANTHA BALIARSINGH VS STATE OF ORISSA	LALIT SAHU VS	// 0 //
288	WP(C)/0005521/2020	DEBAR TANDI VS STATE OF ORISSA	LALIT SAHU VS	// 0 //
289	WP(C)/0005522/2020	SAILABALA MOHANTY VS COMMISSIONER CONSOLIDATION	M/S.GOBINDA CHANDRA DAS VS	// 0 //
290	WP(C)/0005523/2020	JEHERULAL DIP VS STATE OF ORISSA	LALIT SAHU VS	// 0 //
291	WP(C)/0005524/2020	MANOJ KUMAR GUMANSINGH VS STATE OF ODISHA	M/S. R.SWAIN VS	// 0 //
292	WP(C)/0005525/2020	ARUN KUMAR MISHRA VS STATE OF ORISSA	LALIT SAHU VS	// 0 //
293	WP(C)/0005526/2020	MURALIDHAR BEHERA VS STATE OF ODISHA	M/S. K.SWAIN VS	// 0 //
294	WP(C)/0005527/2020	HARESH KUMAR MOHANTY VS STATE OF ODISHA	M/S.PRAJNA SARITA MOHANTY VS	// 0 //
295	WP(C)/0005528/2020	SAMBHU CHARAN NATH SHARMA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		UNION OF INDIA		//
296	WP(C)/0005529/2020	MANORAMA PANDA	M/S.BISWAJIT MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
297	WP(C)/0005530/2020	GA YATRI BALIARSINGH	MANAS RANJAN PADHI	//
		VS	VS	0
		STATE OF ODISHA		//
298	WP(C)/0005531/2020	SATYABATI PRADHAN	M/S.AMITABH PRADHAN	//
		VS	VS	0
		ADDL COMMISSIONER,CONSOLIDATION AND SETTLEMENT,SAMBALPUR		//
299	WP(C)/0005532/2020	SUKA DEI @ SUKA SAHOO	M/S.ROHIT RANJAN RAY	//
		VS	VS	0
		STATE OF ODISHA		//
300	WP(C)/0005533/2020	PRASANTI ROUL	MANAS RANJAN PADHI	//
		VS	VS	0
		STATE OF ODISHA		//
301	WP(C)/0005534/2020	BIJAYALAXMI SAHOO	MANAS RANJAN PADHI	//
		VS	VS	0
		STATE OF ODISHA		//
302	WP(C)/0005535/2020	SANTOSH SAHU	M/S.ARUN KUMAR PATRA	//
		VS	VS	0
		STATE OF ORISSA		//
303	WP(C)/0005536/2020	BINAPANI SWAIN	MANAS RANJAN PADHI	//
		VS	VS	0
		STATE OF ODISHA		//
304	WP(C)/0005537/2020	SUSAMA DEVI	MANAS RANJAN PADHI	//
		VS	VS	0
		STATE OF ODISHA		//
305	WP(C)/0005538/2020	SABITA SATPATHY	MANAS RANJAN PADHI	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/0005539/2020	JAYANTIRANI PARHI	SATYABRATA SENAPATI	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
307	WP(C)/0005540/2020	STATE OF ODISHA GOPINATH MOHANTI @ MOHANTY VS REGIONAL TRANSPORT OFFICER, BBSR	P.R.SINGH VS	// // 0 //
308	WP(C)/0005541/2020	DAMODAR MOHANTY VS UNION OF INDIA	ASHOK KUMAR ROUT VS	// 0 //
309	WP(C)/0005542/2020	KASINATH SENAPATI VS STATE OF ODISHA	MANAS RANJAN PADHI VS	// 0 //
310	WP(C)/0005543/2020	KIRANBALA BEHERA VS STATE OF ODISHA	MANAS RANJAN PADHI VS	// 0 //
311	WP(C)/0005544/2020	BIRA KISHOR DAS VS UNION OF INDIA	ASHOK KUMAR ROUT VS	// 0 //
312	WP(C)/0005545/2020	MANMAYEE BEHERA VS STATE OF ODISHA	MANAS RANJAN PADHI VS	// 0 //
313	WP(C)/0005546/2020	SURYA NARAYAN MISHRA VS STATE OF ODISHA	MANAS RANJAN PADHI VS	// 0 //
314	WP(C)/0005547/2020	BABITA MISHRA VS STATE OF ODISHA	MANAS RANJAN PADHI VS	// 0 //
315	WP(C)/0005548/2020	SASMITA BHOI VS STATE OF ODISHA	MANAS RANJAN PADHI VS	// 0 //
316	WP(C)/0005549/2020	MANASI MOHAPATRA VS STATE OF ODISHA	MANAS RANJAN PADHI VS	// 0 //
317	WP(C)/0005550/2020	PRAVAT RANJAN PRUSTY VS STATE OF ODISHA	MANAS RANJAN PADHI VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
318	WP(C)/0005551/2020	BIRA KISHOR DAS VS UNION OF INDIA	ASHOK KUMAR ROUT VS	// 0 //
319	WP(C)/0005552/2020	SARBESWAR DASH VS STATE OF ODISHA	MANAS RANJAN PADHI VS	// 0 //
320	WP(C)/0005553/2020	RAJASHREE APAT VS STATE OF ODISHA	MANAS RANJAN PADHI VS	// 0 //
321	WP(C)/0005554/2020	RAMA KRUSHNA JALI VS STATE OF ODISHA	MANAS RANJAN PADHI VS	// 0 //
322	WP(C)/0005555/2020	RAMESH CHANDRA NAYAK VS UNION OF INDIA	ASHOK KUMAR ROUT VS	// 0 //
323	WP(C)/0005556/2020	LAXMIPRIYA PATTNAIK VS STATE OF ODISHA	MANAS RANJAN PADHI VS	// 0 //
324	WP(C)/0005557/2020	JALI MAHAPATRA VS STATE OF ODISHA	MANAS RANJAN PADHI VS	// 0 //
325	WP(C)/0005558/2020	DEBENDRA NATH SAHOO VS UNION OF INDIA	ASHOK KUMAR ROUT VS	// 0 //
326	WP(C)/0005559/2020	NIRMALA NAYAK VS STATE OF ODISHA	MANAS RANJAN PADHI VS	// 0 //
327	WP(C)/0005560/2020	KAILASH CHANDRA SAHU VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
328	WP(C)/0005561/2020	SUBASINI DEI VS STATE OF ODISHA	MANAS RANJAN PADHI VS	// 0 //
329	WP(C)/0005562/2020	DURYODHAN BEHERA	SUKANTA KUMAR MISHRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
330	WP(C)/0005563/2020	SUKANTA CHANDRA DALAI	MANAS RANJAN PADHI	//
		VS	VS	0
		STATE OF ODISHA		//
331	WP(C)/0005564/2020	LOKANATH BARIK	MANAS RANJAN PADHI	//
		VS	VS	0
		STATE OF ODISHA		//
332	WP(C)/0005565/2020	AJIT KUMAR MISHRA	SUKANTA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
333	WP(C)/0005566/2020	LITANJALI DAS	MANAS RANJAN PADHI	//
		VS	VS	0
		STATE OF ODISHA		//
334	WP(C)/0005567/2020	MINA KUMARI BARAL	MANAS RANJAN PADHI	//
		VS	VS	0
		STATE OF ODISHA		//
335	WP(C)/0005568/2020	AJIT KUMAR MISHRA	SUKANTA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
336	WP(C)/0005569/2020	SANTILATA PARIDA	MANAS RANJAN PADHI	//
		VS	VS	0
		STATE OF ODISHA		//
337	WP(C)/0005570/2020	RAKESH KUMAR PATI	K.K.PAHIL	//
		VS	VS	0
		THE STATE OF ODISHA		//
338	WP(C)/0005571/2020	BARUN BEHERA	LAXMI NARAYAN PATEL	//
		VS	VS	0
		STATE OF ODISHA		//
339	WP(C)/0005572/2020	RANJIT KUMAR MOHANTY	M/S.ANJAN KUMAR BISWAL	//
		VS	VS	0
		STATE OF ORISSA		//
340	WP(C)/0005573/2020	BIRENDRA BEHERA	MANAS RANJAN PADHI	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
341	WP(C)/0005574/2020	STATE OF ODISHA MURALIDHAR BEHERA VS	MAHESWAR MOHANTY VS	// // 0
342	WP(C)/0005575/2020	MAHENDRA BEHERA BALAMANI MUDULI VS	MANAS RANJAN PADHI VS	// // 0
343	WP(C)/0005576/2020	STATE OF ODISHA SIBAJI MOHAN RAO VS	M/S.RABINDRA KUMAR PATNAIK VS	// // 0
344	WP(C)/0005577/2020	PRINCIPAL SECRETARY, FOREST AND ENVIRONMENT DEPT.BBSR AJAY KUMAR MOHAPATRA VS	PRADEEP KUMAR MAHAPATRA VS	// // 0
345	WP(C)/0005578/2020	ODISHA ADMINISTRATIVE TRIBUNAL SOUMYA RANJAN MEGH VS	DURGESH NARAYAN RATH VS	// // 0
346	WP(C)/0005579/2020	DIVISIONAL RETAIL SALES MANAGER, IOCL. DIBAKAR PALATA VS	NRUSINGH CH. ROUT VS	// // 0
347	WP(C)/0005580/2020	STATE OF ODISHA DEBENDRANATH NAIK VS	M/S. S.P.SAHOO VS	// // 0
348	WP(C)/0005581/2020	STATE OF ODISHA SUBASH CHANDRA MOHANTY VS	BANABIHARI RAY VS	// // 0
349	WP(C)/0005582/2020	STATE OF ORISSA PANCHU ROUT VS	M/S.NIRANJAN LENKA VS	// // 0
350	WP(C)/0005583/2020	STATE OF ODISHA SAIRINDRI MALLICK VS	BANABIHARI RAY VS	// // 0
351	WP(C)/0005584/2020	STATE OF ORISSA SAUDAMINI DEI VS BRUNDABAN SATPATHY	J.K.KHANADAYATRAY VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
352	WP(C)/0005585/2020	ASHOK KUMAR SWAIN VS STATE OF ORISSA	DEBASISH SAMAL VS	// 0 //
353	WP(C)/0005586/2020	KALPANA SAHOO VS STATE OF ODISHA	M/S.B.S.TRIPATHY (1) VS	// 0 //
354	WP(C)/0005587/2020	PRITISH BHARAT KHUNTIA VS UNION OF INDIA	SUPRIYA PATRA VS	// 0 //
355	WP(C)/0005588/2020	MANORAMA MISHRA VS DEPUTY DIRECTOR (REVENUE)	M/S.SOMANATH MISHRA VS	// 0 //
356	WP(C)/0005589/2020	SARAT CHANDRA NAYAK VS STATE OF ODISHA	M/S.PRAVASH CH.JENA VS	// 0 //
357	WP(C)/0005590/2020	GOPINATH MOHANTI @ MOHANTY VS REGIONAL TRANSPORT OFFICER	P.R.SINGH VS	// 0 //
358	WP(C)/0005591/2020	RASHMI REKHA SATAPATHY VS NAKULA SATAPATHY	M/S.TUSAR KUMAR MISHRA VS	// 0 //
359	WP(C)/0005592/2020	GOPINATH MOHANTI @ MOHANTY VS REGIONAL TRANSPORT OFFICER	P.R.SINGH VS	// 0 //
360	WP(C)/0005593/2020	RASHMI RANJAN ROUT VS THE STATE OF ODISHA	M/S.DEBASIS TRIPATHY VS	// 0 //
361	WP(C)/0005594/2020	RIMA PATTNAIK VS REGIONAL TRANSPORT OFFICER	P.R.SINGH VS	// 0 //
362	WP(C)/0005595/2020	NIMAI CHARAN BHOI VS STATE OF ODISHA	M/S.SANJIB MOHANTY VS	// 0 //
363	WP(C)/0005596/2020	BIJAY KUMAR PATI	M/S.L.K.MOHANTY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
364	WP(C)/0005597/2020	ANANTA KUMAR NAYAK	M/S.SANJIB MOHANTY	//
		VS	VS	0
		UNION OF INDIA		//
365	WP(C)/0005598/2020	SOCIETY FOR HEALTH ACTION DEVELOPMENT AND ENVIRONMENTAL SERVICES		//
		VS	VS	0
		THE STATE OF ODISHA		//
366	WP(C)/0005599/2020	SUBHRANSU SEKHAR PANDA	M/S.I.PALBABU	//
		VS	VS	0
		STATE OF ODISHA		//
367	WP(C)/0005600/2020	AKSHAYA KUMAR PUHAN	JYOTIRMAYA GUPTA	//
		VS	VS	0
		STATE OF ODISHA		//
368	WP(C)/0005601/2020	BIBHUTI BHUSAN PALEI	JYOTIRMAYA GUPTA	//
		VS	VS	0
		STATE OF ODISHA		//
369	WP(C)/0005602/2020	SUREKHA ROUT	M/S.SANGRAM MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
370	WP(C)/0005603/2020	RABINDRA KUMAR MAHAPATRA	JYOTIRMAYA GUPTA	//
		VS	VS	0
		STATE OF ODISHA		//
371	WP(C)/0005604/2020	KRISHNA KAMAL TUNGA	M/S. SIDHARTH MISHRA..1	//
		VS	VS	0
		STATE OF ODISHA		//
372	WP(C)/0005605/2020	MALAYA KU.SADANGI	JYOTIRMAYA GUPTA	//
		VS	VS	0
		STATE OF ODISHA		//
373	WP(C)/0005606/2020	SATYABRATA PRADHAN	JYOTIRMAYA GUPTA	//
		VS	VS	0
		STATE OF ODISHA		//
374	WP(C)/0005607/2020	JUDHISTHIR BADATYA	JYOTIRMAYA GUPTA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
375	WP(C)/0005608/2020	STATE OF ODISHA MANORAMA PAUL VS UNION OF INDIA	BISWANATH SWAIN VS	// // 0 //
376	WP(C)/0005609/2020	SUJATA TRIPATHY VS STATE OF ODISHA	M/S. SAMARENDRA PATTNAIK VS	// 0 //
377	WP(C)/0005610/2020	DILESWAR SAMAL VS STATE OF ODISHA	M/S.RAJENDRA KUMAR PRADHAN VS	// 0 //
378	WP(C)/0005611/2020	BISHNU CHANDRA BARIK VS STATE OF ODISHA	M/S.PRABODHA CH.NAYAK VS	// 0 //
379	WP(C)/0005612/2020	NRUSINGHA CHARAN NAYAK VS STATE OF ODISHA	M/S.ARJUNA CH.BEHERA VS	// 0 //
380	WP(C)/0005613/2020	PRASANTA KUMAR BEJO VS STATE OF ODISHA	M/S.ARJUNA CH.BEHERA VS	// 0 //
381	WP(C)/0005614/2020	PURNA CHANDRA SINGH BABU VS STATE OF ODISHA	PRABODHA CH. NAYAK VS	// 0 //
382	WP(C)/0005615/2020	THE CUTTACK TAX BAR ASSOCIATION VS UNION OF INDIA	RAMESH CHANDRA JENA VS	// 0 //
383	WP(C)/0005616/2020	SK.SHAKEEL VS SECRETARY, CUTTACK DEVELOPMENT AUTHORITY	M/S.KRISHNA PRAKASH JENA VS	// 0 //
384	WP(C)/0005617/2020	KAILASH PRASAD RATH VS STATE OF ODISHA	M/S. ARJUNA CH.BEHERA VS	// 0 //
385	WP(C)/0005618/2020	KSHIRASINDHU ROUT VS STATE OF ODISHA	M/S.ARJUNA CH.BEHERA VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
386	WP(C)/0005619/2020	KUMARI ARNAPURNA BARAL VS STATE OF ODISHA	SURYA NARAYANN PATNAIK VS	// 0 //
387	WP(C)/0005620/2020	SIPU BARAL VS STATE OF ODISHA	M/S.GOKULANANDA PADHI VS	// 0 //
388	WP(C)/0005621/2020	ANADI CHARAN BEHERA VS STATE OF ODISHA	M/S.SURYA NARAYAN PATNAIK VS	// 0 //
389	WP(C)/0005622/2020	BIJAYA KUMAR PARIDA VS STATE OF ORISSA	M/S.L.K.MOHANTY VS	// 0 //
390	WP(C)/0005623/2020	BHRAMAR PAIKARAY VS ENDOWMENTS COMMISSIONER,ORISSA	M/S.SUVENDU KUMAR RAY VS	// 0 //
391	WP(C)/0005624/2020	MINAKETAN NAYAK VS STATE OF ODISHA	M/S.SESHADEV DASH VS	// 0 //
392	WP(C)/0005625/2020	KUMUDA HARIJAN VS STATE OF ODISHA	JITENDRA KUMAR DIGAL VS	// 0 //
393	WP(C)/0005626/2020	ANTARYAMI PATI VS STATE OF ODISHA	M/S.K.SWAIN VS	// 0 //
394	WP(C)/0005627/2020	PRANATI BEHERA VS DIVISIONAL ENGINEER SOUTH EAST COAST RAILWAY	M/S.S.C.MEKAP VS	// 0 //
395	WP(C)/0005628/2020	BAURIBANDHU ACHARYA VS STATE OF ORISSA	M/S.SAMIR KUMAR MISHRA VS	// 0 //
396	WP(C)/0005629/2020	BINOD SWAIN VS UNION OF INDIA	SITANSU MOHAN SINGH VS	// 0 //
397	ABLAPL/0002192/2020	RAJA PATRA	UNMESH CHANDRA JENA	SINGLA /191 /2019

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
398	ABLAPL/0002193/2020	SUBHASHISHA MOHAPATRA	SARADA PRASANNA SARANGI	CUTTACK VIGILANCE /45 /2019
		VS	VS	()
		STATE OF ODISHA(VIG.)		//
399	ABLAPL/0002194/2020	SUBASH DAS	BRAJABANDHU BISWAL	NISCHINTAKOILI /17 /2020
		VS	VS	()
		STATE OF ODISHA		//
400	ABLAPL/0002195/2020	GANESH SAHOO	DEEPAK R PARIDA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
401	ABLAPL/0002196/2020	SANTOSH KUMAR NAYAK	PRADEEP KUMAR DAS	BHADRAK TOWN /44 /2020
		VS	VS	()
		STATE OF ODISHA		//
402	ABLAPL/0002197/2020	GOLAKHA DAS	ROHIT MAHATO	/ /0
		VS	VS	()
		STATE OF ODISHA		//
403	ABLAPL/0002198/2020	SALIM KHAN @ SAMIL KHAN	SIDDHARTH GOUTAM DAS	KANTABANJI /28 /2020
		VS	VS	()
		STATE OF ODISHA		//
404	ABLAPL/0002199/2020	RULA MALLICK	KSHIROD KU PANIGRAHI	DHARMASALA /89 /2019
		VS	VS	()
		STATE OF ODISHA		//
405	ABLAPL/0002200/2020	NISHAMANI MAHARANA	DEEPAK KUMAR SAHOO	AUL /20 /2020
		VS	VS	()
		STATE OF ODISHA		//
406	ABLAPL/0002201/2020	KAILASHCHANDRASAHOO	CHITTA RANJAN SAHU	BARAMBA /18 /2020
		VS	VS	()
		STATE OF ODISHA		//
407	ABLAPL/0002202/2020	SAMIR NAIK	PARTHA SARATHI NAYAK	RASOL /14 /2020
		VS	VS	()
		STATE OF ODISHA		//
408	ABLAPL/0002203/2020	TIKAM BEHERA	PARTHA SARATHI NAYAK	NALCO /177 /2019
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
409	ABLAPL/0002204/2020	STATE OF ODISHA KAILASHMAJHI VS	SRINIVAS MOHANTY VS	// TUMUSINGA /122 /2019 ()
410	ABLAPL/0002205/2020	STATE OF ODISHA SUNIL KUMAR UPADHAYA VS	RAJIB LOCHAN PATNAIK VS	// PHULBANI TOWN /19 /2020 ()
411	ABLAPL/0002206/2020	STATE OF ODISHA RAKESH KUMAR JENA @ KUNA @ KUNU VS	JYOTIRMAYA SAHOO VS	// SAHID NAGAR P.S. /466 /2019 ()
412	ABLAPL/0002207/2020	STATE OF ODISHA BIKRAM ROUL VS	PRATAP CHANDRA MISHRA VS	// BANKI /27 /2020 ()
413	ABLAPL/0002208/2020	STATE OF ODISHA JATINDRA DINDA VS	SURESH KUMAR JENA VS	// JALESWAR /48 /2020 ()
414	ABLAPL/0002209/2020	STATE OF ODISHA KAILASH NAYAK VS	JYOTIRMAYA SAHOO VS	// / /0 ()
415	ABLAPL/0002210/2020	STATE OF ODISHA SAMANTA KUMAR NAYAK VS	TUKUNA KU. MISHRA VS	// DHARAMGARH /17 /2020 ()
416	ABLAPL/0002211/2020	STATE OF ODISHA BIDYADHAR SAHOO VS	RAMAKANTA SAHOO VS	// BHANDARIPOKHARI /22 /2020 ()
417	ABLAPL/0002212/2020	STATE OF ODISHA NANU PRUSTY @ SANIA @ MANORANJAN RANDEPAK VS	DEEPAK KU SAHOO VS	// KENDRAPARA /189 /2019 ()
418	ABLAPL/0002213/2020	STATE OF ODISHA SAMBHUNATH NAYAK VS	SOUBHAGYA KUMAR DASH VS	// NANDIPADA /48 /2019 ()
419	ABLAPL/0002214/2020	STATE OF ODISHA PRADEEP NAYAK VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	// /48 /2019 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
420	ABLAPL/0002215/2020	KALANDI DAS @ KALIA DAS VS STATE OF ODISHA	KHIROD K.ROUT VS	AUL /271 /2016 () //
421	ABLAPL/0002216/2020	PRADEEP NAYAK VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	NANDIPADA /48 /2019 () //
422	ABLAPL/0002217/2020	SURENDRA MAHATO VS STATE OF ODISHA	B.B.ROUTRAY VS	MAHILA PS,SEC-3,ROURKELA /30 /2019 () //
423	ABLAPL/0002218/2020	JAGA SUBUDHI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHURDA P.S. /40 /2020 () //
424	ABLAPL/0002219/2020	SHAIK ABDUL HARNAM @ HANAN VS STATE OF ODISHA	BIKRAM KESHARI BAL VS	MAHANGA /14 /2020 () //
425	ABLAPL/0002220/2020	BALESWAR KANHAR VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	MANAMUNDA /16 /2020 () //
426	ABLAPL/0002221/2020	DAMBARUDHAR MALIK @ BATUA MALIK VS STATE OF ODISHA	KALPATARU MISHRA VS	TANGI /05 /2020 () //
427	ABLAPL/0002222/2020	ARAVINDA DAS VS STATE OF ODISHA	NIRANJAN LENKA VS	BARIPADA TOWN /64 /2020 () //
428	ABLAPL/0002223/2020	RAJIB LOCHAN PANDA VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	BIKRAMPUR FCI /132 /2019 () //
429	ABLAPL/0002224/2020	BIJAY RAM SWAIN VS STATE OF ODISHA	MANORANJAN MOHAPATRA VS	/ /0 () //
430	ABLAPL/0002225/2020	PRADIP KUMAR PANDA VS STATE OF ODISHA	M.R.MOHAPATRA VS	/ /0 () //
431	ABLAPL/0002226/2020	MADHABA CH.LENKA	TARA PRASAD MOHAPATRA	BRAHMAGIRI /18 /2020

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
432	ABLAPL/0002227/2020	STATE OF ODISHA RAJKISHOR SAHOO	L.BHUYAN	// KOREI /24 /2020
		VS	VS	()
433	ABLAPL/0002228/2020	STATE OF ODISHA SIMANCHAL MAHAPATRA	JUGALA KISHORE PANDA	// PURUSHOTTAMPUR /172 /2013
		VS	VS	()
434	ABLAPL/0002229/2020	STATE OF ODISHA SURESH CHANDRA MIRDHA	B.SAHOO	// SAMBALPUR VIGILANCE /01 /2020
		VS	VS	()
435	ABLAPL/0002230/2020	STATE OF ODISHA(VIG.) GIRISH CHANDRA MAHAKUD	TARA PRASAD MOHAPATRA	// / /0
		VS	VS	()
436	ABLAPL/0002231/2020	STATE OF ODISHA ANJANA PRADHAN	S.K.MOHANTY	// BHUBAN /83 /2018
		VS	VS	()
437	ABLAPL/0002232/2020	STATE OF ODISHA BIGYAN DAS	ASHOK KU SAHOO	// MARSHAGHAI /28 /2020
		VS	VS	()
438	ABLAPL/0002233/2020	STATE OF ODISHA PHULA SAHOO	PRASANTA KUMAR PANDA	// MAHILA (BERHAMPUR) /13 /2020
		VS	VS	()
439	ABLAPL/0002234/2020	STATE OF ODISHA BANKANIDHI SAHU	PRASANTA KUMAR PANDA	// MAHILA (BERHAMPUR) /13 /2020
		VS	VS	()
440	ABLAPL/0002235/2020	STATE OF ODISHA JHUNA BARIK	PRAKASH KUMAR MUDULI	// MANGALA BAG /325 /2019
		VS	VS	()
441	ABLAPL/0002236/2020	STATE OF ODISHA UJALA SAHU	PRASANTA KUMAR PANDA	// MAHILA (BERHAMPUR) /13 /2020
		VS	VS	()
442	ABLAPL/0002237/2020	STATE OF ODISHA SHANKAR BARMA	AUROVINDA MOHANTY	// BRAHMANITARANG /267 /2019
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :12/02/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
443	ABLAPL/0002238/2020	STATE OF ODISHA NARENDRA MAHARANA @ BHALU MAHARANA VS	NARTHA SARATHI DAS VS	// POLASARA PS /79 /2013 ()
444	ABLAPL/0002239/2020	STATE OF ODISHA KARTIKA BHOI VS	MANAS CHAND VS	// BALIPATNA /21 /2020 ()
445	ABLAPL/0002240/2020	STATE OF ODISHA DEBAKI MEHER VS	SARAT KUMAR JENA VS	// BARGARH /581 /2019 ()
446	ABLAPL/0002241/2020	STATE OF ODISHA NIMI @ BHARATI SINGH VS	AMULYA RATNA PANDA VS	// SAHADEV KHUNTA /186 /2018 ()
447	ABLAPL/0002242/2020	STATE OF ODISHA RABINARAYAN BEHERA VS	PRAFULLA KU BISWAL VS	// RAJKANIKA /6 /2020 ()
448	ABLAPL/0002243/2020	STATE OF ODISHA UTTAM MALIK VS	PRAFULLA KU BISWAL VS	// AUL /27 /2020 ()
449	ABLAPL/0002244/2020	STATE OF ODISHA KATHI BEURIA @ UMESH CHANDRA SWAIN VS	SATYANARAYAN MISHRA-4 VS	// BHANDARIPOKHARI /212 /2019 ()
450	ABLAPL/0002245/2020	STATE OF ODISHA HARIHAR MALIK VS	RAJENDRA KUMAR DASH VS	// BASUDEVPUR /25 /2020 ()
451	ABLAPL/0002246/2020	STATE OF ODISHA SIBA JALLY VS	SARAT KUMAR JENA VS	// KHALLIKOTE /49 /2020 ()
452	ABLAPL/0002247/2020	STATE OF ODISHA AABHASH KUMAR SAHU VS	SARAT KUMAR JENA VS	// BARGARH /15 /2020 ()
453	ABLAPL/0002248/2020	STATE OF ODISHA VARSHA AGARAWAL VS STATE OF ODISHA	SATYA RANJAN MULIA VS	// TITILAGARH /105 /2017 () //

ORISSA HIGH COURT

FILING REPORT AS ON :12/02/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
454	ABLAPL/0002249/2020	MALLI BARIK VS STATE OF ODISHA	MANORANJAN ACHARYA VS	ODAGAON /208 /2019 () //
455	ABLAPL/0002250/2020	BABY @ SAMEER DAS VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SAHADEV KHUNTA /186 /2018 () //
456	ABLAPL/0002251/2020	HEMANTA MALIK VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	BINJHARPUR /28 /2020 () //
457	ABLAPL/0002252/2020	RAMAKANTA ROUT VS STATE OF ODISHA	ASHOK KU SAHOO VS	MAHAKALPARA /15 /2020 () //
458	ABLAPL/0002253/2020	DHANDU PAIKARAY VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	JATNI P.S. /392 /2019 () //
459	ABLAPL/0002254/2020	GYANARANJAN SWAIN VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	ANGUL TOWN /380 /2009 () //
460	ABLAPL/0002255/2020	BULU PALEI @ BULU PALAI VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	BRAHMAGIRI /169 /2019 () //
461	ABLAPL/0002256/2020	TRIGMANSU @ TAPAN @ TIGMANSU KUMAR VS STATE OF ODISHA	DEBASIS MISHRA VS	KOREI /21 /2020 () //
462	ABLAPL/0002257/2020	PRAFULLA KUMAR ROUT VS STATE OF ODISHA	DEBASIS MISHRA VS	KOREI /21 /2020 () //
463	ABLAPL/0002258/2020	PARSHURAM LENKA @ BABA VS STATE OF ODISHA	SATYA RANJAN MULIA VS	JAGATPUR /13 /2020 () //
464	ABLAPL/0002259/2020	ANIL KUMAR CHOUDHURY VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	BHADRAK TOWN /44 /2020 () //
465	ABLAPL/0002260/2020	PRASANT KUMAR LENKA	SABITA RANJAN PATNAIK	CUTTACK SADAR /62 /2020

ORISSA HIGH COURT

FILING REPORT AS ON :12/02/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
466	ABLAPL/0002261/2020	SIPU DAS @ BEHERA	PANCHANAN PANIGRAHI	BHUBAN /41 /2020
		VS	VS	()
		STATE OF ODISHA		//
467	ABLAPL/0002262/2020	KULAMANI SAHOO	MANAS CH.JENA	PIPLI /185 /2014
		VS	VS	()
		STATE OF ODISHA		//
468	ABLAPL/0002263/2020	SRIDHAR BEHERA	PANCHANAN PANIGRAHI	BHUBAN /283 /2019
		VS	VS	()
		STATE OF ODISHA		//
469	ABLAPL/0002264/2020	JHUNU PRADHAN	KALPATARU MISHRA	DHENKANAL SADAR /192 /2019
		VS	VS	()
		STATE OF ODISHA		//
470	ABLAPL/0002265/2020	TARKESHWAR OJHA	PRABHU PRASANNA BEHERA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
471	ABLAPL/0002266/2020	MAMATA SETHI	DURGA PRASAD PATTANAIAK	NILGIRI /335 /2019
		VS	VS	()
		STATE OF ODISHA		//
472	ABLAPL/0002267/2020	RANJAN KUMAR BISOYI	S.K.MOHANTY	BHANJANAGAR /35 /2012
		VS	VS	()
		STATE OF ODISHA		//
473	ABLAPL/0002268/2020	LIPTI RANJAN MALLICK	S.ROUT	MAHANGA /114 /2019
		VS	VS	()
		STATE OF ODISHA		//
474	ABLAPL/0002269/2020	SIBARAM PRADHAN	DEBASHIS ROURTRAY	PATTAPUR (ASKA) /192 /2019
		VS	VS	()
		STATE OF ODISHA		//
475	ABLAPL/0002270/2020	JIBARDHANA ROHIDAS	GYANENDRA CHANDRA SWAIN	DHAMA /23 /2020
		VS	VS	()
		STATE OF ODISHA		//
476	ABLAPL/0002271/2020	SILU @ RAMAKANTA NAYAK	S.P.DAS	KHANDAGIRI P.S. /42 /2020
		VS	VS	()

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FILING REPORT AS ON :12/02/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
477	ABLAPL/0002272/2020	STATE OF ODISHA BIJAYLAXMI @ BIJAYA LAXMI KHUNTIA VS	PULAKESH MOHANTY VS	// BIDANASI /13 /2020 ()
478	ABLAPL/0002273/2020	STATE OF ODISHA AKSHAY KUMAR SINGH VS	GYANENDRA CHANDRA SWAIN VS	// SAHID NAGAR P.S. /72 /2020 ()
479	ABLAPL/0002274/2020	STATE OF ODISHA MUNNA CHATRIA VS	MANOJ KUMAR PATI VS	// LARAMBA /57 /2019 ()
480	WPC(OAC)/0000870/2017	STATE OF ODISHA PRATAP KUMAR NATH VS	M/S.BUDHADEV ROUTRAY VS	// // ()
481	WPC(OAC)/0004243/2016	STATE OF ODISHA JAGANNATH SAHOO VS	M/S.K.K.SWAIN VS	// // ()
482	CONTC(CPC)/0000191/2018	STATE OF ODISHA RAMESH CHANDRA PADHY VS	M/S.L.K.MOHANTY VS	// // ()
483	CONTC(CPC)/0000216/2017	PRADEEPTA KU.MOHAPATRA, IAS PRABINA KUMAR PATRA VS	L.K.MOHANTY VS	// // ()
484	CONTC(CPC)/0000243/2018	RANJANA CHOPRA, IAS GOURI KU.PANDA VS	M/S.L.K.MOHANTY VS	// // ()
		DR.CHANDRASEKHAR KUMAR, IAS		//

ORISSA HIGH COURT

MISC CASES FILED on :12/02/2020

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	8/2020 WPC(OA)/1726/2018	LEENA SAHU-MP	M/S.SURYA NARAYAN PATNAIK
2	20/2020 ELPET/13/2019	NANDINI DEVI-MP	ASIM AMITABH DASH
3	23/2020 TRPCRL/23/2020	PRADEEP SINGH-MP	ANAM CHARAN PANDA
4	24/2020 MATA/70/2018	SUNITA BAG-MP	ADITYA MISHRA
5	24/2020 TRPCRL/24/2020	SHAKTI PRASAD SAHOO-MP	DEBASIS TRIPATHY
6	25/2020 MATA/70/2018	SUNITA BAG-MP	MISS DEEPALI MOHAPATRA
7	26/2020 LAA/69/2013	STATE and ORS-MP	ASC
8	26/2020 MATA/6/2020	GOUTAM RAO-MP	JUGALA KISHORE PANDA
9	27/2020 MATA/23/2020	KHIRASINDHU PARIDA-MP	JAYADEBA BEHERA
10	39/2020 CRLMP/222/2020	PRAVA RANJAN MISHRA-MP	CHINMAYA KUMAR NAYAK
11	40/2020 CRLMP/225/2020	SIBA PRASAD BEHERA-MP	SAMIR KUMAR MISHRA
12	42/2020 CMAPL/783/2019	THE DIVISIONAL MANAGER,ORIENTAL INSURANCE CO.LTD.-MP	ADV.
13	43/2020 CMAPL/124/2020	BAJRANG LAL-MP	SIDDHARTHA MISHRA
14	44/2020 CMAPL/124/2020	BAJRANG LAL-MP	SIDDHARTHA MISHRA
15	45/2020 CMAPL/434/2019	NITYANANDA MOHAPATRA-MP	ADV.
16	58/2020 TRP(C)/81/2019	RANJITA DAS-MP	M/S.SIDHARTHA PRASAD MISHRA
17	59/2020 TRP(C)/409/2019	VARSHA JENA-MP	BIBHUDANANDA MOHAPATRA
18	60/2020 TRP(C)/49/2020	ANTARYAMI SETHI-MP	AGASTI KANUNGO
19	61/2020 TRP(C)/50/2020	SANJUKTA PATRA@RUCHI PATRA-MP	SUNIL KUMAR PANDA
20	62/2020 TRP(C)/51/2020	SHAKTI PR.SAHOO-MP	DEBASIS TRIPATHY
21	67/2020 RPFAM/197/2019	SUKANTI PANDA-MP	MR.J.K.MISHRA(2)
22	68/2020 RPFAM/45/2020	ABDUL RAHIM KHAN-MP	TAPASWINI SINHA
23	69/2020 RPFAM/46/2020	SUBHRAJIT MOHANTY-MP	M/S. N.N.MOHAPATRA
24	70/2020 RPFAM/47/2020	PRAFULLA BARIK-MP	BYOMAKESH TRIPATHY
25	70/2020 WPC(OAC)/4243/2016	JAGANNATH SAHOO-MP	M/S.K.K.SWAIN
26	71/2020	PRATAP KUMAR NATH-MP	M/S.BUDHADEV ROUTRAY

27	WPC(OAC)/870/2017 72/2020	PRATAP KUMAR NATH-MP	M/S.BUDHADEV ROUTRAY
28	WPC(OAC)/870/2017 107/2020	BAISHNABA CHARAN SETH-MP	M/LS.K.M.H.NIAMATI
29	RSA/55/2020 108/2020	BAISHNABA CHARAN SETH-MP	M/LS.K.M.H.NIAMATI
30	RSA/55/2020 109/2020	PRADIPTA DAS-MP	M/S.A.N.ROUTRAY
31	RSA/56/2020 110/2020	MADAN SAHU-MP	M/S.GAUTAM MISRA
32	RSA/278/2018 118/2020	TATA MOTORS FINANCE LTD.-MP	PRABIR KUMAR RAY
33	WA/555/2019 119/2020	BASANTI PUHAN-MP	BYOMAKESH TRIPATHY
34	WA/81/2020 132/2020	DILLIP KUMAR KHATAI-MP	B.S.DASPARIDA
35	BLAPL/990/2020 133/2020	MANOJIT KABIRAJ-MP	NIHAR RANJAN SAHOO
36	BLAPL/180/2020 134/2020	UMESH MAJHI-MP	SIDHARTHA DAS
37	BLAPL/4233/2019 135/2020	CHANDAN BHUKTA-MP	
38	BLAPL/1245/2020 136/2020	PINTU @ BABU @ DUSHMANT PRADHAN-MP	GYANENDRA CHANDRA SWAIN
39	BLAPL/661/2020 136/2020	DIVISIONAL MANAGER, M/S. ORIENTAL INSURANCE CO.	ADDMALI KHAN
40	FAO/91/2020 137/2020	PRAVAT KU.SATPATHY-MP	MAHENDRA KUMAR SAHOO
41	FAO/144/2020 138/2020	CHAITANYA CHARAN PARIDA-MP	MAHENDRA KUMAR SAHOO
42	FAO/147/2020 158/2020	RELIANCE G.I.CO. LTD.-MP	SUBRAT SATPATHY
43	MACA/58/2020 159/2020	NAROTTAM SAHU-MP	PABITRA KUMAR NAYAK
44	MACA/75/2020 160/2020	NAROTTAM SAHU-MP	PABITRA KUMAR NAYAK
45	MACA/75/2020 161/2020	S.B.I. G.I.CO. LTD.-MP	SOMNATH ROY
46	MACA/77/2020 162/2020	N BARIKA @ N BARIKA PATRO-MP	SOUBHAGYA KUMAR DASH
47	CRLREV/79/2020 162/2020	DEBENDRA BEHERA-MP	SUSIL KUMAR MOHAPATRA
48	MACA/79/2020 163/2020	K.SRINIBAS RAO-MP	M/S.B.B.ROUTRAY
49	CRLREV/1110/2010 163/2020	DEBENDRA BEHERA-MP	SUSIL KUMAR MOHAPATRA
50	MACA/79/2020 164/2020	GOURI SHANKAR PARIDA-MP	PRAJA SARITA MOHANTY
51	CRLREV/82/2020 168/2020	GOBINDA SAHOO-MP	M/S.ALEKHA CHANDRA MOHANTY
52	CMP/524/2019 169/2020	GANDHARBA DAS-MP	AJODHYA RANJAN DASH
53	CMP/142/2020 170/2020	GITA @ GEETA MISHRA-MP	DEBENDRA KUMAR SAHOO 1
54	CMP/168/2020 171/2020	AUROBINDA DAS-MP	G.N.MISHRA
55	CMP/169/2020 172/2020	GOURANGA CHARAN PRADHAN-MP	M/S.PRAFULLA KU BISWAL
56	CMP/1035/2019 173/2020	SARBESWARI ASHE-MP	DAYANANDA MOHAPATRA
57	CMP/170/2020 174/2020	KAMADEV ROUTRAY-MP	DINABANDHU NAYAK
	CMP/171/2020		

58	225/2020 RVWPET/123/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
59	226/2020 RVWPET/123/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
60	227/2020 RVWPET/123/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
61	228/2020 RVWPET/124/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
62	229/2020 RVWPET/124/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
63	230/2020 RVWPET/124/2020	STATE OF ODISHA-MP	
64	231/2020 RVWPET/125/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
65	232/2020 RVWPET/125/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
66	233/2020 RVWPET/125/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
67	267/2020 CRLA/97/2020	GUNU MALLICK-MP	ANIRUDHA DAS
68	268/2020 CRLA/227/2019	BIJU@BHAGIRATHI DAS-MP	M.R.KHATUA
69	269/2020 CRLA/15/2020	SURU @ KARTIK LOHAR-MP	L.BHUYAN
70	270/2020 CRLA/384/2019	UMASHANKAR BHUMIA@UMASHANKAR BHUYAN-MP	RAJENDRA N.ROUT
71	271/2020 CRLA/128/2020	MUKTESWAR BANCHOR-MP	M/S J.R.DASH
72	272/2020 CRLA/128/2020	MUKTESWAR BANCHOR-MP	M/S J.R.DASH
73	272/2020 CRLMC/459/2020	BIRANCHI NARYAN SETHY-MP	RABINDRANATH PRUSTY
74	273/2020 CRLA/129/2020	SHYAMSUNDAR SWAIN-MP	SUJATA JENA
75	273/2020 CRLMC/461/2020	BIJAY KUMAR BEHERA-MP	SANTANU KUMAR SARANGI
76	274/2020 CRLA/129/2020	SHYAMSUNDAR SWAIN-MP	SUJATA JENA
77	275/2020 CRLA/130/2020	SATYAJIT MOHANTY-MP	H.N.TRIPATHY
78	275/2020 CRLMC/1007/2019	HEMANTA KUMAR MANSINGH-MP	M/S.PRAVASH CH.JENA
79	276/2020 CRLA/130/2020	SATYAJIT MOHANTY-MP	H.N.TRIPATHY
80	276/2020 CRLMC/465/2020	SHIVA DUTTA NAIK-MP	RANJIT KUMAR CHOUDHURY
81	277/2020 CRLMC/465/2020	SHIVA DUTTA NAIK-MP	RANJIT KUMAR CHOUDHURY
82	278/2020 CRLA/131/2020	JATINDRA KUMAR MISHRA-MP	DEVASHISH PANDA
83	278/2020 CRLMC/466/2020	SHIVA DUTTA NAIK-MP	RANJIT KUMAR CHOUDHURY
84	279/2020 CRLMC/466/2020	SHIVA DUTTA NAIK-MP	RANJIT KUMAR CHOUDHURY
85	280/2020 CRLMC/364/2020	DEEPAK NAYAK-MP	ROHIT RANJAN RAY
86	281/2020 CRLMC/473/2020	JAYARAM@JAIDAN PANGI-MP	DIPTI RANJAN BHOKTA
87	282/2020 CRLMC/474/2020	MAHESH AGARWAL@MAHESH KUMAR AGARWAL-MP	SIDHARTHA RAY
88	283/2020 CRLMC/475/2020	BENU@BENUDHAR PRADHAN-MP	SMRUTI RANJAN MOHAPATRA
89	284/2020	GAGAN BIHARI NAYAK-MP	M/S.SABHAGYA KUMAR DASH

90	CRLMC/3010/2019 285/2020	SANTOSH KUMAR PANDI-MP	TAPAS KU.ACHARYA
91	CRLMC/480/2020 286/2020	ARUN KUMAR PRADHAN-MP	L.N.RAYATSINGH
92	CRLMC/479/2020 2403/2020	M/S.SAIKRISHNA ENTERPRISES-MP	MONIKA SAMAL
93	WP(C)/5411/2020 2404/2020	BIRENDRA KUMAR MEHER-MP	RAMAKANTA SARANGI
94	WP(C)/5412/2020 2405/2020	BIRENDRA KUMAR MEHER-MP	RAMAKANTA SARANGI
95	WP(C)/5412/2020 2406/2020	GUPTESWAR NAYAK-MP	RAMAKANTA SARANGI
96	WP(C)/5413/2020 2407/2020	GUPTESWAR NAYAK-MP	RAMAKANTA SARANGI
97	WP(C)/5413/2020 2408/2020	SATYABRATA PRADHAN-MP	M/S.RAMAKANTA SARANGI
98	WP(C)/5414/2020 2409/2020	SATYABRATA PRADHAN-MP	M/S.RAMAKANTA SARANGI
99	WP(C)/5414/2020 2410/2020	BASUDEV SETH-MP	M/S.RAMAKANTA SARANGI
100	WP(C)/5415/2020 2411/2020	BASUDEV SETH-MP	M/S.RAMAKANTA SARANGI
101	WP(C)/5415/2020 2412/2020	PRADIP KUMAR SAHU-MP	M/S.RAMAKANTA SARANGI
102	WP(C)/5416/2020 2413/2020	PRADIP KUMAR SAHU-MP	M/S.RAMAKANTA SARANGI
103	WP(C)/5416/2020 2414/2020	RASHMI RANJAN DASH-MP	M/S.RAMAKANTA SARANGI
104	WP(C)/5417/2020 2415/2020	RASHMI RANJAN DASH-MP	M/S.RAMAKANTA SARANGI
105	WP(C)/5417/2020 2416/2020	MANASA RANJAN MISHRA-MP	M/S. RAMAKANTA SARANGI
106	WP(C)/5418/2020 2417/2020	MANASA RANJAN MISHRA-MP	M/S. RAMAKANTA SARANGI
107	WP(C)/5418/2020 2418/2020	PITAMBAR GARTIA-MP	RAMAKANTA SARANGI
108	WP(C)/5419/2020 2419/2020	PITAMBAR GARTIA-MP	RAMAKANTA SARANGI
109	WP(C)/5419/2020 2420/2020	SURJENDU BIKASH JENA-MP	M/S.RAMAKANTA SARANGI
110	WP(C)/5420/2020 2421/2020	SURJENDU BIKASH JENA-MP	M/S.RAMAKANTA SARANGI
111	WP(C)/5420/2020 2422/2020	TAPAS KUMAR PATRA-MP	RAMAKANTA SARANGI
112	WP(C)/5421/2020 2423/2020	TAPAS KUMAR PATRA-MP	RAMAKANTA SARANGI
113	WP(C)/5421/2020 2424/2020	HIMANSU KUMAR SETHI-MP	M/S.RUDRA NARAYAN PARIJA
114	WP(C)/5422/2020 2425/2020	DEPUTY GENERAL MANAGER,UNION BANK OF INDIA-MP	M/S.ANINDYA KUMAR MISHRA
115	WP(C)/5427/2020 2426/2020	HINDUSTAN AGENCY-MP	M/S. V.NARASINGH
116	WP(C)/5350/2020 2427/2020	AMIYA KUMAR DAS-MP	SASIM AJITAV PATTNAIK
117	WP(C)/27381/2019 2428/2020	STATE OF ORISSA-MP	ADDL. STANDING COUNSEL
118	WP(C)/987/2011 2430/2020	BENDI SESHI BHUSAN RAO-MP	SASWATI MOHAPATRA
119	WP(C)/5444/2020 2432/2020	RAJARAM PATTANAIAK-MP	M/S. PRABHU PRASANNA BEHERA
120	WP(C)/5448/2020 2433/2020	S.B.M. NIRMAAN CONSTRUCTION PVT.LTD-MP	M/S.BIBHU PRASAD DAS
	WP(C)/3748/2020		

121	2434/2020 WP(C)/5459/2020	MANAS KUMAR SAMAL-MP	M/S.ANJAN KUMAR BISWAL
122	2435/2020 WP(C)/5461/2020	GOBINDRA CHANDRA SATRUSAL-MP	M/S.ANJAN KUMAR BISWAL
123	2436/2020 WP(C)/5463/2020	RANJAN KUMAR SAHOO-MP	M/S.ANJAN KUMAR BISWAL
124	2437/2020 WP(C)/5465/2020	SUDAM CHARAN BALIARSINGH-MP	SHASHI BHUSAN JENA
125	2438/2020 WP(C)/5466/2020	SUSHIL KUMAR PANDEY-MP	M/S.ANJAN KUMAR BISWAL
126	2439/2020 WP(C)/5467/2020	BISWAJIT MUNDA-MP	M/S.ANJAN KUMAR BISWAL
127	2440/2020 WP(C)/28172/2019	BIBHUTI RANJAN PANDA-MP	M/S.SIBA PRASAD PATI
128	2441/2020 WP(C)/5468/2020	BISHNU MOHAN SAHU-MP	M/S.DEVASHI PANDA
129	2442/2020 WP(C)/5469/2020	MAA TARINI BANIKA SANGHA-MP	M/S.P.K.NAYAK
130	2443/2020 WP(C)/5470/2020	SURESH KUMAR MOHAPATRA-MP	M/S.ULLASH CH.MOHANTY
131	2444/2020 WP(C)/5471/2020	AKHANDALMANI BYABASAI CHASI HATA SANGHA-MP	M/S.P.K.NAYAK
132	2445/2020 WP(C)/5473/2020	NANDA KISHORE JENA-MP	JEET SWARUP SAMAL
133	2446/2020 WP(C)/5475/2020	FOOTPATH BEPARI THAITHAN SANGHA-MP	M/S.P.K.NAYAK
134	2447/2020 WP(C)/5474/2020	HEMALATA BISWAL-MP	ASHOK PATTANAIAK
135	2448/2020 WP(C)/5472/2020	PRASANTA KUMAR SWAIN-MP	M/S.ULLASH CH.MOHANTY
136	2449/2020 WP(C)/5477/2020	MAHAVEER BANIJYA SANGHA-MP	M/S. P.K.NAYAK
137	2450/2020 WP(C)/17153/2007	G.B.,C.W.C.CHODWAR-MP	M/S.TARANANDA PATTANAYAK
138	2453/2020 WP(C)/24580/2019	M/S GUDDU BRICKS-MP	M/S.N.SAHANI , M/S.H.S.MISHRA,
139	2454/2020 WP(C)/5478/2020	MAHALAXMI BYABASAI SANGHA-MP	M/S.P.K.NAYAK
140	2455/2020 WP(C)/5479/2020	RUDRA PRASAD MOHANTY-MP	ULLASH CHANDRA MOHANTY
141	2456/2020 WP(C)/5480/2020	SUJIT KUMAR NAYAK-MP	ULLASH CHANDRA MOHANTY
142	2457/2020 WP(C)/5481/2020	ANANT KISHORE SAMAL-MP	ULLASH CHANDRA MOHANTY
143	2458/2020 WP(C)/5482/2020	BENUDHARA PRADHAN-MP	M/S.SUBASH CHANDRA PUSPALAKA
144	2459/2020 WP(C)/5509/2020	NIRANJAN MOHARANA-MP	M/S.RABINDRA NATH PRUSTY
145	2460/2020 WP(C)/5511/2020	MANI SETH-MP	BHARATI DASH
146	2461/2020 WP(C)/9848/2012	SASHIKANTA DAS-MP	M/S.K.K.SWAIN
147	2462/2020 WP(C)/5513/2020	KRUSHNA BHUE-MP	BHARATI DASH
148	2463/2020 WP(C)/29219/2019	RABINDRA KUMAR SAHOO-MP	M/S.MANOJ KUMAR PATI
149	2464/2020 WP(C)/5219/2018	BIJAYASHREE NATH-MP	M/S.ABHIRAM SWAIN
150	2465/2020 WP(C)/12834/2019	UPENDRA SINGH-MP	M/S.PRAFULLA KUMAR RATH
151	2467/2020 WP(C)/15443/2019	NAKHARA PRIMARY AGRICULTURAL CO-OPERATIVE SOCIETY-MP	M/S.RABINDRANANDA BHUYAN
152	2468/2020	P V R MOHAN RAO-MP	M/S. BHABANI PRASAD SAMAL

153	WP(C)/29518/2019 2469/2020	NANDA KISHORE JENA-MP	JEET SWARUP SAMAL
154	WP(C)/5473/2020 2471/2020	SATYABATI PRADHAN-MP	M/S.AMITABH PRADHAN
155	WP(C)/5531/2020 2473/2020	SUKA DEI @ SUKA SAHOO-MP	M/S.ROHIT RANJAN RAY
156	WP(C)/5532/2020 2474/2020	SANTOSH SAHU-MP	M/S.ARUN KUMAR PATRA
157	WP(C)/5535/2020 2475/2020	SOUMYA RANJAN MEGH-MP	DURGESH NARAYAN RATH
158	WP(C)/5578/2020 2476/2020	SOUMYA RANJAN MEGH-MP	DURGESH NARAYAN RATH
159	WP(C)/5578/2020 2477/2020	DIBAKAR PALATA-MP	NRUSINGH CH. ROUT
160	WP(C)/5579/2020 2478/2020	BISWANATH NAYAK-MP	M/S.JYOTIRMAY GUPTA
161	WP(C)/5425/2020 2479/2020	SATYANARAYAN DAS-MP	M/S.JYOTIRMAY GUPTA
162	WP(C)/5424/2020 2480/2020	PANCHU ROUT-MP	M/S.NIRANJAN LENKA
163	WP(C)/5582/2020 2482/2020	PRITISH BHARAT KHUNTIA-MP	SUPRIYA PATRA
164	WP(C)/5587/2020 2483/2020	MANORAMA MISHRA-MP	M/S.SOMANATH MISHRA
165	WP(C)/5588/2020 2484/2020	SARAT CHANDRA NAYAK-MP	M/S.PRAVASH CH.JENA
166	WP(C)/5589/2020 2485/2020	DEBENDRA MOHAPATRA-MP	SAMEER KUMAR DAS
167	WP(C)/16990/2019 2486/2020	SOCIETY FOR HEALTH ACTION DEVELOPMENT AND EN	MRS.DEBENDRA MOHAPATRA-MP
168	WP(C)/5598/2020 2487/2020	SUJATA TRIPATHY-MP	M/S. SAMARENDRA PATTNAIK
169	WP(C)/5609/2020 2489/2020	PRAMOD KUMAR SAHU-MP	PRAFULLA CHANDRA DAS
170	WP(C)/4939/2020 2490/2020	PRAMOD KUMAR SAHU-MP	PRAFULLA CHANDRA DAS
171	WP(C)/4942/2020 2491/2020	BISHNU CHANDRA BARIK-MP	M/S.PRABODHA CH.NAYAK
172	WP(C)/5611/2020 2492/2020	PURNA CHANDRA SINGH BABU-MP	PRABODHA CH. NAYAK
173	WP(C)/5614/2020 2493/2020	BHRAMAR PAIKARAY-MP	M/S.SUVENDU KUMAR RAY
174	WP(C)/5623/2020 2494/2020	BAURIBANDHU ACHARYA-MP	M/S.SAMIR KUMAR MISHRA
175	WP(C)/5628/2020 2/2020	M/S.TEXTILES INLAND-MP	
176	COPET/42/2003 105/2020	STATE-MP	
177	RSA/483/2005 106/2020	STATE-MP	
178	RSA/483/2005 262/2020	NANDU @ TUTU SAHU-MP	
179	ABLAPL/709/2020 263/2020	NARMADA PRADHAN-MP	
180	ABLAPL/10499/2019 264/2020	BAPI @ BAPI SETHI @ BALAKRUSHNA SETHI-MP	
181	ABLAPL/461/2020 265/2020	SURYAKANTA PRADHAN @ NAHAK-MP	
182	ABLAPL/14048/2019 266/2020	BIKAS SWAIN-MP	
183	ABLAPL/16603/2019 274/2020	SUDHIR PRADHAN-MP	
	CRLMC/214/2020		

184	277/2020 CRLA/484/2010	SANTHA CHARAN PATTNA-MP	
185	2429/2020 WP(C)/10294/2018	SK.YUSUF ALI-MP	
186	2431/2020 WP(C)/19259/2019	BISHNU CHARAN BEHERA-MP	
187	2451/2020 WP(C)/12370/2013	G.S.,ODISHA GRAMYA-MP	
188	2452/2020 WP(C)/22690/2012	GENERAL SECY,BAITARA-MP	
189	2466/2020 WP(C)/23651/2015	SUBASH CH MISHRA-MP	
190	2470/2020 WP(C)/20315/2019	SANKARSHAN DALAI-MP	MAHESWAR MOHANTY
191	2472/2020 WP(C)/10496/2019	TAPAN KUMAR DEY-MP	
192	2481/2020 WP(C)/18747/2018	HIRAKUD INDUSTRIAL WORKS LTD-MP	SATYA SMRUTI MOHANTY
193	2488/2020 WP(C)/7797/2003	RABINDRA MEDICAL HAL-MP	